

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/26419/2026	BIREN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KANIHA /134 /2026 () //	AOR20220001648C202600057
2	D-BLAPL/26429/2026	RANJIT NAYAK VS STATE OF ODISHA	ABHIJIT DAS VS	KUMBHARAPARA /337 /2024 () //	
3	D-BLAPL/26431/2026	ROSHNI SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /583 /2024 () //	
4	D-BLAPL/26436/2026	BIKI @ BIKASH KUMAR NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /290 /2025 () //	
5	D-BLAPL/26437/2026	BIKI @ BIKASH KUMAR NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /296 /2025 () //	
6	D-BLAPL/26439/2026	SAJID KHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 () //	
7	D-BLAPL/26440/2026	DAMBARU @ DAMBARUDHAR PRADHAN VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /41 /2019 () //	
8	D-BLAPL/26441/2026	SUSANTA ROUT VS STATE OF ODISHA	MANGU NANDY VS	POTTANGI /47 /2026 () //	
9	D-BLAPL/26443/2026	MINA HANTAL VS STATE OF ODISHA	MANGU NANDY VS	Judambo /31 /2026 () //	
10	D-BLAPL/26445/2026	DEVI DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ / () //	AOD20240000012C202600263
11	D-BLAPL/26447/2026	SOUMYA RANJAN BARIK VS UNION OF INDIA	BIGYAN KUMAR SHARMA VS	NCB BHUBANESWAR /3 /2026 () //	

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12	D-BLAPL/26448/2026	BRAHMANANDA PARIDA @ SUDARSHAN PARIDA VS STATE OF ODISHA	ARUN KUMAR DAS VS	RASOL /292 /2024 () //	
13	D-BLAPL/26451/2026	SRINIBAS GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /149 /2021 () //	
14	D-BLAPL/26457/2026	OMKARNATH THAKUR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	PATNAGARH /188 /2026 () //	
15	D-BLAPL/26460/2026	BIKASH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KESINGA /242 /2026 () //	
16	D-BLAPL/26461/2026	NILU BARAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHANDANPUR /98 /2026 () //	
17	D-BLAPL/26462/2026	ISMAIL KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
18	D-BLAPL/26463/2026	HIMANSHU TANDIA @ HIMANSU TANDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOKSARA /155 /2026 () //	
19	D-BLAPL/26464/2026	SANJIT JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
20	D-BLAPL/26465/2026	RUDRA NARAYAN SAHOO @ KEMPA VS STATE OF ODISHA	SUSAMPAD HOTA VS	LALBAG /261 /2026 () //	
21	D-BLAPL/26473/2026	SK. MANTAZ @ SK. MAMTAZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /14 /2020 () //	
22	D-BLAPL/26475/2026	RAMA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	K.NUAGAON /252 /2024 () //	
23	D-BLAPL/26476/2026	BAJENDRA ACHARYA	JUGALA KISHORE PANDA	PURUSHOTTAMPUR /220 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26482/2026	SULTAN SINGH	JUGALA KISHORE PANDA	MALKANGIRI /488 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26485/2026	MD. SORAB	SK. ZAFARULLA	SONEPUR /198 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26486/2026	BISWA PRATAP BEHERA	SK. ZAFARULLA	PADAMPUR /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26489/2026	SPANDAN MOHANTY	SATYA RANJAN MULIA	MANGALA BAG /375 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26493/2026	B.RABINDRA KUMAR PATRA	RAMESH CHANDRA MAHARANA	KHUNTUNI /82 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26495/2026	SHASANKA BHUPAL SHELAKHE	RAMESH CHANDRA MAHARANA	KHUNTUNI /82 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26500/2026	CHANDAN BEHERA	AMULYA RATNA PANDA	KHUNTUNI /125 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26503/2026	MAKARDWAJ DAS	BIKASH KARNA	KANTAMAL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26506/2026	SANJEET BERIHA	BISWAJIT RANJAN TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26508/2026	SK. KADIR @ KADAR	KARUNAKAR GAYA	TIHIDI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26521/2026	BURI KHAGESWAR RAO @ B. KHAGESWAR RAO	SUNIL KUMAR PANDA	GURANDI /94 /2026	
		VS	VS	()	

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35	D-BLAPL/26526/2026	STATE OF ODISHA JADUNATH PATRA VS	SATYAJIT MOHAPATRA (2) VS	// KHAIRA /237 /2024 ()	
36	D-BLAPL/26528/2026	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	BIJAYA KUMAR PARIDA 2 VS	// BHANJANAGAR /584 /2026 ()	AOD20220001998C202600033
37	D-BLAPL/26539/2026	STATE OF ODISHA BABRUBAHAN SAMANTARAY @ BABRU BAHANA SAMANTARAY VS	JYOTIRMAYA SAHOO VS	// PURI TOWN /373 /2026 ()	
38	D-BLAPL/26541/2026	STATE OF ODISHA SRIKANTA @ MIKU MEHER @ MUKESH MEHER VS	ANAND JENA VS	// PADAMPUR /95 /2018 ()	
39	D-BLAPL/26543/2026	STATE OF ODISHA SUNIL NAHAK @ MALA VS	DUSHMANTA SAHOO VS	// NIMAKHANDI /218 /2025 ()	
40	D-BLAPL/26551/2026	STATE OF ODISHA DULESWAR GANDHA VS	BIBHU PRASAD CHHUALSINGH VS	// LEPHRIPADA /132 /2025 ()	
41	D-BLAPL/26552/2026	STATE OF ODISHA ANJAN BARIK VS	AMITAV TRIPATHY VS	// BAUNISUNI /66 /2026 ()	
42	D-BLAPL/26554/2026	STATE OF ODISHA ANIL KUMAR PALAI @ ANIL KU. PALAI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /438 /2026 ()	
43	D-BLAPL/26555/2026	STATE OF ODISHA SULENDER MAHATO VS	BIBHU PRASAD CHHUALSINGH VS	// HEMGIR /391 /2024 ()	
44	D-BLAPL/26563/2026	STATE OF ODISHA INDRAMANI PRADHAN VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /438 /2026 ()	
45	D-BLAPL/26564/2026	STATE OF ODISHA SONALI @ SARITA SAHU VS	AKSHYA KUMAR SAHOO VS	// ANGUL SADAR PS /904 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/26566/2026	BABRUBAHAN SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURI TOWN /372 /2026 () //	
47	D-BLAPL/26570/2026	DALO @ DALA TANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /190 /2026 () //	
48	D-BLAPL/26571/2026	TULARAM NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KOMNA PS /190 /2026 () //	
49	D-BLAPL/26573/2026	DOLA HERNA @ DOLAMANI HERNA @ DALAMANI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	SINAPALI /70 /2026 () //	
50	D-BLAPL/26576/2026	ROHITA PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 () //	
51	D-BLAPL/26579/2026	PRADIPTA MOHANTY VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	MAHANGA /236 /2025 () //	
52	D-BLAPL/26588/2026	RANJAN SWAIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /291 /2025 () //	AOD20240000364C202600211
53	D-BLAPL/26591/2026	RANI @ BANARANI BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /96 /2026 () //	AOD20240000364C202600210
54	D-BLAPL/26596/2026	OKILA BARALA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //	
55	D-BLAPL/26597/2026	DIBANA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /288 /2025 () //	
56	D-BLAPL/26600/2026	ABHIMANYU SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /15 /2026 () //	
57	D-BLAPL/26601/2026	PRATEEK SINGH @ PRATIK SINGH	JULU KHANSAMA	JHARSUGUDA /577 /2025	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-BLAPL/26605/2026	SURAJ CHANDRA BALA	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /19 /2026	
		VS	VS	0	
		STATE OF ODISHA(VIG.)		//	
59	D-BLAPL/26611/2026	AJIT LAKRA	RAKESH KUMAR DAS	DHANUPALI /63 /2026	AOR20220001298C202600050
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMP/41127/2026	JAGANNATH NAIK	UPENDRA KUMAR SAMAL (SR. ADV.)	//	
		VS	VS	0	
		SPECIAL LAND ACQUISITION OFFICER AND CUB COLLECTOR, SUNDARGARH		//	
61	D-CMP/41138/2026	ABDUL JABBAR	ASISH MISHRA	//	
		VS	VS	0	
		FAIJUNISH BEGUM		//	
62	D-CMP/41145/2026	SARAT KUMAR MISHRA	AKHAYA KUMAR MISRA	//	
		VS	VS	0	
		BASANTI PANDA		//	
63	D-CMP/41200/2026	M/S. TRUCK OWNERS ASSOCIATION PARADEEP, PARADEEP	INDRA KUMAR MISHRA	//	
		VS	VS	0	
		BIJAY CHANDRA NAYAK		//	
64	D-CMP/41201/2026	MINATI KARMAKAR	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		KULADEBATA SRI BASANTI THAKURANI BIJE NIJGAN, MAYURBHANJ		//	
65	D-CMP/41206/2026	DILLIP KUMAR PANDA	ABINASH ROUTRAY	//	
		VS	VS	0	
		BIGYAN BIHARI PANDA		//	
66	D-CMP/41207/2026	SK. DILAWAR HUSSAIN	BHABANI SANKAR DAS	//	
		VS	VS	0	
		DALIMBA DAS		//	
67	D-CMP/41210/2026	SABITRI BARIK	MAHESWAR MOHANTY	//	
		VS	VS	0	
		NARAYAN BARIK		//	
68	D-CMP/41213/2026	K. SANTOSH KUMAR SENAPATI	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	

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69	D-CMP/41219/2026	SIBARAM PATRA DURGESH NANDINI SAHOO VS DHIRENDRA KUMAR SAHOO	MAHESWAR MOHANTY VS	// // 0 //	
70	D-CMP/41281/2026	BISWAMBAR BIHARI VS SAHIR AHAMAD	APARESH BHOI VS	// 0 //	
71	D-CONTC/41027/2026	SYAMARANI NAYAK VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER,/GANJAM	ADV. VS	// 0	
72	D-CONTC/41028/2026	SATYABRATA SASMAL VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER,/GANJAM	ADV. VS	// 0	
73	D-CONTC/41031/2026	MINATI DAS VS JAYANT KUMAR JAYASINGH, TAHASILDAR, KHURDA	ADV. VS	// 0 //	AOD20230000748C202600012
74	D-CONTC/41032/2026	DEBASHREE MOHAPATRA VS RAJESH KUMAR SAMAL, EX ADDL. TAHASILDAR, BHUBANESWAR	BHAGABAN BEHERA VS	// 0 //	
75	D-CONTC/41036/2026	PUSAPANJALI SAMANTRAY VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
76	D-CONTC/41041/2026	DR. MAMATA SUKLA VS DR. BRUNDHA D, MISSION DIRECTOR, NATIONAL HEALTH MISSION, DEPARTMENT OF HEALTH AND FAMILY WELFARE	IN PERSON VS	// 0	LOR20260000022C202600001
77	D-CONTC/41043/2026	MOHAN MIRDHA VS ADITYA KUMAR GOEL, IAS	PRATAP CHANDRA MISHRA VS	// 0 //	
78	D-CONTC/41044/2026	BIDHAN CHANDRA KAR VS BIGHNARAJ PUROHIT, M.D. OF ODISHA CONSTRUCTION CROP. LTD., BHUBANESWAR	ADV. VS	// 0 //	
79	D-CONTC/41047/2026	NARASINGHA CHOUDHURY VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //	

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80	D-CONTC/41049/2026	JHASA KETAN PATTANAIK VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
81	D-CONTC/41054/2026	ANITA NAIK VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //	
82	D-CONTC/41056/2026	BASANTI SAHU VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //	
83	D-CONTC/41059/2026	SWAGATIKA DAS VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //	
84	D-CONTC/41068/2026	BISHNUPRIYA SAHU VS ASWATHY S., I.A.S	JNANESH MOHANTY VS	// 0 //	
85	D-CONTC/41074/2026	BISWADARSHI SAHOO VS B.PARAMESWARAN, IAS	ADV. VS	// 0 //	
86	D-CONTC/41097/2026	PRATAP CHANDRA BEHERA VS SNEHALATA ACHARYA, EXECUTIVE OFFICER, NAYAGARH MUNICIPALITY	ADV. VS	// 0 //	
87	D-CONTC/41103/2026	PURNA CHANDRA MALLIK VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
88	D-CONTC/41105/2026	JAYANTA KUMAR MAITRA VS USHA PADHI, I.A.S	ADV. VS	// 0 //	
89	D-CONTC/41106/2026	SUBASH CHANDRA THATI VS LAGNAJIT BEHERA, TAHASILDAR, BOLANGIR	TRILOCHAN NANDA VS	// 0 //	
90	D-CONTC/41133/2026	BAIKUNTHA NAYAK VS JAYDRATH ACHARYA, TAHASILDAR, TIHIDI	PRAVASH CHANDRA JENA VS	// 0 //	
91	D-CONTC/41135/2026	SUBASINI PADHI	SANDHYARANI PANI	//	AOR20230000010C202600142

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		VS	VS	0	
92	D-CONTC/41136/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION, GOVT. OF ODISHA, AMLAN JYOTI PRADHAN	ADV.	//	
		VS	VS	0	
93	D-CONTC/41148/2026	DR.RADHAKANTA GARTIA, DISTRICT EDUCATION OFFICER, JHARSUGUDA BIKASH RANJAN BEHERA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
94	D-CONTC/41160/2026	SATADALABASINI BHAJA, ICS, ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES, ATHAGARH SANJUKTA PANDA	SANDHYARANI PANI	//	AOR20230000010C202600141
		VS	VS	0	
95	D-CONTC/41172/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. MAHABAHU RETAIL AND ITS GROUP OF COMPANIES, Bhubaneswar	ADV.	//	
		VS	VS	0	
96	D-CONTC/41176/2026	SARAT KUMAR PANIGRAHI, GENERAL MANAGER BARODA BHAWAN, VADODARA, GUJARAT PRATAP KUMAR SETHI	SASIBHUSAN JENA	//	
		VS	VS	0	
97	D-CONTC/41184/2026	DR.N.THIRUMALA NAIK, IAS MANOJ KUMAR DAS	ADV.	//	
		VS	VS	0	
98	D-CONTC/41193/2026	ARINDAM DAKUA, IAS BIPINO BIHARI CHOUDHURY	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
99	D-CONTC/41195/2026	ASHUTOSH CHANDRASEKHAR KULKARNI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA BISHNU PRASAD RATH	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
100	D-CONTC/41199/2026	ASHUTOSH CHANDRASEKHAR KULKARNI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA ANADI MAHAL	ADV.	//	
		VS	VS	0	
101	D-CONTC/41214/2026	ARINDAM DAKUA, IAS JYOTISHREE PRASANNA KUMAR MOHAPATRA	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
102	D-CONTC/41224/2026	SWARUP NANDAN BEHERA, TAHASILDAR, KUJANGA, JAGATSINGHPUR NARENDRA MALI	ADV.	//	
		VS	VS	0	

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103	D-CONTC/41228/2026	DR.MAHESWAR SWAIN, IAS ASHOK KUMAR PANDA VS	ADV. VS	// // 0	
104	D-CONTC/41232/2026	BALAMUKUNDA BHUYAN, OAS (SS), DIRECTOR , ELEMENTARY EDUCATION, ODISHA RABINDRA KUMAR MOHANTY VS	ADV. VS	// // 0	
105	D-CONTC/41241/2026	ARINDAM DAKUA, IAS SWATAHSIDDHA NAYAK VS	AMIYA KUMAR CHHATOI VS	// // 0	
106	D-CONTC/41251/2026	DR.N.THIRUMALA NAIK, IAS SANU MIRDHA VS	ADV. VS	// // 0	
107	D-CONTC/41297/2026	DR.N.THIRUMALA NAIK, IAS DURYADHAN SAHOO VS	SWAPNA JYOTI JENA VS	// // 0	AOR20260000273C202600034
108	D-CONTC/41307/2026	CHANCHAL RANA, MUNICIPAL COMMISSIONER BMC TARANI DUAN VS	ADV. VS	// // 0	
109	D-CRLA/26430/2026	DR.N.THIRUMALA NAIK, IAS JHUN MURMU VS	KRUSHNA CHANDRA MOHANTY VS	// KULIANA /11 /2017 0	
110	D-CRLA/26459/2026	STATE OF ODISHA RAKESH JENA@KALIA VS	BIKRAM CHANDRA GHADEI VS	// BAISINGA /302 /2021 0	
111	D-CRLA/26505/2026	STATE OF ODISHA GIJIRI @ SURYAKANTA MURUDI VS	PRAJIT KUMAR PRADHAN VS	// BRAHMAGIRI /100 /2026 0	
112	D-CRLA/26559/2026	STATE OF ODISHA DEEPAK KUMAR SINGH VS	AVIRAM PATRA VS	// DELANGA /250 /2024 0	
113	D-CRLA/26575/2026	SRIYANKA SINGH HEMANTA @ RAJ KUMAR PATRA VS	MANAS KUMAR CHAND VS	// LAHUNIPADA /138 /2018 0	
		STATE OF ODISHA		//	

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114	D-CRLA/26586/2026	SK. HASIM BOX@SK. HASIM BUX VS STATE OF ODISHA	DUSHMANTA SAHOO VS	SPL.TASK FORCE /27 /2020 () //	
115	D-CRLA/26608/2026	MITHUN MOHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KARANJIA /72 /2026 () //	
116	D-CRLMA/26424/2026	SHANTI RANJAN BEHERA VS SOMNATH ADHIKARI	VS	/ /0 () //	
117	D-CRLMA/26616/2026	RAJAT KUMAR CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPECIAL CRIME UNIT /14 /2025 () //	
118	D-CRLMA/26618/2026	RAJAT KUMAR CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPECIAL CRIME UNIT /14 /2025 () //	
119	D-CRLMC/26423/2026 CRLMC/3079/2026	BANSIDHAR PRADHAN VS STATE OF ODISHA	BIKASH MISHRA VS	CHHENDIPADA /42 /2010 J.M.F.C.,CHHENDIPADA(Anugul) CT/0000442/2010	AOD20260000375C202600003
120	D-CRLMC/26442/2026	NARENDRA BADAJENA VS STATE OF ODISHA	SIDDHANT SARANGI VS	CHANDAKA P.S. /155 /2026 () //	AOD20260000163C202600073
121	D-CRLMC/26444/2026	HANJI SAO VS STATE OF ODISHA	SIDDHANT SARANGI VS	BHADRAK TOWN /398 /2025 () //	AOD20260000163C202600072
122	D-CRLMC/26446/2026 CRLMC/3081/2026	SHRADDHA KHETAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000555/2026	
123	D-CRLMC/26469/2026	RANJAN BALABANTARAY @ RANJAN KUMAR BALABANTARAY VS STATE OF ODISHA	ABENAKRUM SAHOO VS	MAHANGA /297 /2026 () //	
124	D-CRLMC/26480/2026	MUKESH KUMAR SAHOO@MUKA SAHOO VS STATE OF ODISHA	SWAGATIKA SAHOO VS	BINJHARPUR /352 /2026 () //	
125	D-CRLMC/26496/2026	SUNIL KUMAR SAHU	SK. ZAFARULLA	GHANTAPADA /50 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/26504/2026	LAXMIDHAR JENA	JUGALA KISHORE PANDA	AUL /123 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/26522/2026	ARJUN PANI	BYOMAKESH TRIPATHY	BHUBAN /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/26527/2026	RAJENDRA PRASAD DASH	BYOMAKESH TRIPATHY	TALCHER TOWN /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/26534/2026	BIJAY KUMAR MAHANTA	KOUSIK ANANDA GURU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/26536/2026	SANATAN NAYAK	SUKANTA KUMAR NAYAK	BHADRAK TOWN /69 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/26538/2026	ANANTA SENAPATI @ LULU	GOLAK BIHARI JENA	KHURDA SADAR /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/26545/2026	SUDHIR PATTNAIK	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202600203
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/26546/2026	DEBASISH BEHERA	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202600205
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/26548/2026	TULU@SAROJ ROUT	SUSANTA KUMAR BARAL	KHUNTUNI /20 /2020	AOR20220001297C202600206
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/26549/2026	SAIRAM SETHI	DEBASIS SAHOO	DAITARI /32 /2002	AOR20220003390C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/26550/2026	JAGAN SAHOO @ JAGAN	GYANA RANJAN DHAL	DHENKANAL TOWN /247 /2025	
		VS	VS	()	

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137	D-CRLMC/26561/2026	STATE OF ODISHA SAMARJIT BADAIAK VS	JULU KHANSAMA VS	// HATIBARI /48 /2013 ()	
138	D-CRLMC/26565/2026	STATE OF ODISHA SANTOSH KUMAR TRIPATHY VS	NIRANJAN MAHARANA VS	// SAMBALPUR VIGILANCE /9 /2013 ()	
139	D-CRLMC/26568/2026	STATE OF ODISHA(VIG.) BURI RANGARAO VS	SUNIL KUMAR PANDA VS	// GURANDI /94 /2026 ()	
140	D-CRLMC/26594/2026	STATE OF ODISHA DEBASIS JENA VS	RANI ROUT VS	// MAHILA P.S. BUXIBAZAR /120 /2024 ()	
141	D-CRLMC/26603/2026	STATE OF ODISHA DEBENDRA NATH PRADHAN VS	RABI NARAYAN MOHANTY VS	// / /0 ()	
142	D-CRLMC/26606/2026	RENUBALA SWAIN PRADEEP MISHRA VS	RAJNISH KUMAR KALAWATIA VS	// GURUDIJHATIA /191 /2026 ()	
143	D-CRLMC/26607/2026	STATE OF ODISHA AJIT KHARA VS	MANORANJAN PADHY VS	// KHATIGUDA /10 /2026 ()	
144	D-CRLMC/26615/2026	STATE OF ODISHA SRIKANTA SAHU VS	JITENDRA SAMANTARAY VS	// GOLANTHARA (BERHAMPUR) /63 /2019 ()	
145	D-CRLMC/26619/2026	STATE OF ODISHA KRUSHNA CHANDRA JENA VS	DHANESWAR BARIK VS	// / / ()	AOD20250000498C202600074
146	D-CRLMC/26620/2026	STATE OF ODISHA SRIKANTA SAHU VS	JITENDRA SAMANTARAY VS	// GOLANTHARA (BERHAMPUR) /62 /2019 ()	
147	D-CRLMP/26421/2026	STATE OF ODISHA MIRZA MOEN BAIG VS	SURESH KUMAR JENA VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/26426/2026	TIKILI BEHERA VS STATE OF ODISHA	SALYADU ANIL KUMAR DORA VS	/ /0 0 //	
149	D-CRLMP/26432/2026	RAMESH CHANDRA PADHI @ RAMESH PADHI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	/ /0 0 //	
150	D-CRLMP/26435/2026	JYOTI RANJAN SENAPATI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 0 //	
151	D-CRLMP/26449/2026	PRANAYANEE DASMOHAPATRA VS STATE OF ODISHA	PANKAJ MOHINI DASMOHAPATRA VS	/ /0 0 //	
152	D-CRLMP/26454/2026	K.TAMANNA VS STATE OF ODISHA	LAXMI SHARMA VS	/ /0 0 //	
153	D-CRLMP/26456/2026	K.TAMANNA VS STATE OF ODISHA	LAXMI SHARMA VS	/ /0 0 //	
154	D-CRLMP/26458/2026	K.TAMANNA VS STATE OF ODISHA	LAXMI SHARMA VS	/ /0 0 //	
155	D-CRLMP/26471/2026	ASHOK KUMAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
156	D-CRLMP/26474/2026	ABHISHEK PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //	
157	D-CRLMP/26490/2026	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	ADITI HOTA VS	/ /0 0 //	
158	D-CRLMP/26494/2026	P. BHARATI PATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 0 //	
159	D-CRLMP/26498/2026	P. SANTOSH KUMAR PATRA	RAKESH KUMAR ROUTRAY	/ /0	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-CRLMP/26501/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-CRLMP/26510/2026	PRAKASH CHANDRA BARIK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-CRLMP/26512/2026	BATA KRISHNA SWAIN	BRAHMANANDA TRIPATHY	/ /0	
		VS	VS	0	
		SUB COLLECTOR, CUTTACK		//	
163	D-CRLMP/26517/2026	VICTIM	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-CRLMP/26520/2026	KULAMANI OJHA	NIRANJAN SINGH (1)	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-CRLMP/26525/2026	DEBASIS MALLICK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-CRLMP/26529/2026	T.SATYABATI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-CRLMP/26531/2026	ANIRUDDHA SWAIN	DEBASISH PATNAIK	/ /0	
		VS	VS	0	
		THE PRINCIPAL SECY., HOME DEPTT., BHUBANESWAR		//	
168	D-CRLMP/26574/2026	DEBARAJ BEHERA	TANMAYA KUMAR MOHANTY	/ /0	
		VS	VS	0	
		SANTILA BEHERA @ BEHARI		//	
169	D-CRLMP/26577/2026	SARAT GHADAI	NIRANJAN PANDA	/ /	AOD20250000124C202600019
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-CRLMP/26578/2026	OM PRAKASH JHA	SURYA PRATAP DEO	/ /0	
		VS	VS	0	

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171	D-CRLMP/26584/2026	STATE OF ODISHA RITANJALI SAMANTARAY VS	SANGRAMJIT PANDA VS	// / /0 ()	
172	D-CRLMP/26585/2026	STATE OF ODISHA GEETANJALI KAR VS	ATMAJIT MANMITH DAS VS	// / /0 ()	
173	D-CRLMP/26587/2026	STATE OF ODISHA MANU RAJ KARJI @ MANURAJ KARJI VS	UMA CHARAN MISHRA VS	// / /0 ()	
174	D-CRLMP/26602/2026	STATE OF ODISHA REENA BHOI VS	KABIRAJ PRADHAN VS	// / /0 ()	
175	D-CRLREV/26472/2026	STATE OF ODISHA BIRABARA MAHANTA VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR SADAR /148 /2018 ()	AOR20220001661C202600013
176	D-CRLREV/26484/2026	STATE OF ODISHA FIROZ KHAN@LITU@FIROZ AHEMMAD KHAN VS	AMULYA RATNA PANDA VS	// TIGIRIA /239 /2025 ()	
177	D-CRLREV/26530/2026	STATE OF ODISHA DIN MOHAMMAD KHAN @ DIN MD KHAN VS	PRATIK DASH VS	// BHADRAK RURAL /35 /2026 ()	
178	D-CRLREV/26567/2026	STATE OF ODISHA ANITA BEHERA VS	MANAS KUMAR CHAND VS	// DERABIS /60 /2024 ()	
179	D-CRLREV/26609/2026	STATE OF ODISHA RADHAMOHAN BEHERA VS	NIRANJAN LENKA VS	// VIGILANCE PS (BERHAMPUR) /15 /2019 ()	
180	D-CRLREV/26614/2026	STATE OF ODISHA(VIG.) G. KRISHNA MURTY @ KRUSHNA MURTY VS	SANJIB KUMAR BHANJADEO VS	// CHAMAKHANDI /247 /2024 ()	
181	D-FAO/41235/2026	STATE OF ODISHA DUKHINI MUNDA VS UNION OF INDIA	SATYABAN SAHOO VS	// / () //	

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182	D-FAO/41271/2026	ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS MANJU DEVI	BSR VS ADV.	// 0 //	
183	D-JCRLA/26617/2026	JITU SAHU VS STATE OF ODISHA	ADV. VS VS	ANGUL TOWN /642 /2024 0 //	
184	D-MACA/41034/2026	P. SUSILA DORA VS SURESH GHADEI	PRADEEP KUMAR MISHRA VS VS	// 0 //	
185	D-MACA/41040/2026	MAGA SWAIN VS KUMA JENA	SAMBHRAM DAS VS VS	// 0 //	AOR20220001341C202600004
186	D-MACA/41095/2026	NATIONAL INSURANCE CO. LTD, SAMBALPUR VS KALPANA PRADHAN	PRASANTA KUMAR MAHALI VS VS	// 0 //	
187	D-MACA/41099/2026	NATIONAL INSURANCE CO. LTD., SAMABALPUR VS BASANTI BISHI	PRASANTA KUMAR MAHALI VS VS	// 0 //	
188	D-MACA/41101/2026	NATIONAL INSURANCE CO. LTD., SAMBALPUR VS KISHORE PRADHAN	PRASANTA KUMAR MAHALI VS VS	// 0 //	
189	D-MACA/41108/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD., CUTACK VS DEBASMITA THAYAL	CUTACK VS VS	// 0 //	
190	D-MACA/41112/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD., CUTACK VS TAPOI SI	CUTACK VS VS	// 0 //	
191	D-MACA/41181/2026	SABITARANI PANDA VS PRATIMA KAR	DEBASISH PATNAIK VS VS	// 0 //	
192	D-MACA/41185/2026	RAMESH CHANDRA SETHY VS ASHOK KUMAR PRADHAN	DEBASISH PATNAIK VS VS	// 0 //	
193	D-MACA/41254/2026	LEGAL MANAGER, M/S. LIBERTY GEENRAL INSURANCE COMPANY LTD.	LEGAL MANAGER, M/S. LIBERTY GEENRAL INSURANCE COMPANY LTD.	//	

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		VS	VS	0	
		PURNIMA SAHOO		//	
194	D-MACA/41256/2026	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	ADAM ALI KHAN	//	
		VS	VS	0	
		CHANDINI NAYAK		//	
195	D-MACA/41263/2026	M/S. LIBERTY GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//	
		VS	VS	0	
		RASHMI MAHARAJ		//	
196	D-MATA/41071/2026	SANATANA@SANATAN DIGAL	TRILOCHAN NANDA	//	
		VS	VS	0	
		MANJU DIGAL		//	
197	D-MATA/41114/2026	PUSPANJALI RANA	AJAYA KUMAR JENA	//	
		VS	VS	0	
		PRASANTA KUMAR BEHERA		//	
198	D-MATA/41310/2026	PRASANTA KUMAR GARNAYAK	SOURAV DAS	//	
		VS	VS	0	
		PRIYANKA GARANAYAK		//	
199	D-RPFAM/41035/2026	DILLIP KUMAR RAY	MANASH RANJAN NAYAK	//	
		VS	VS	0	
		DEEPANKURY RAY		//	
200	D-RPFAM/41276/2026	SATYA KUMAR SAHU	KABIRAJ PRADHAN	//	
		VS	VS	0	
		ANITA KUMAR SAHU @ PADHI		//	
201	D-RSA/41089/2026	LATIKA MOHANTA	ABHISHEK DASH	//	AOD20240000186C202600067
		VS	VS	0	
		RAJESH KHANDELWAL		//	
202	D-RSA/41287/2026	MANDAKINI SAHOO	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SANDHYA RANI SAHOO		//	
203	D-RSA/41291/2026	TIKESWAR JANI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		SAPURA JANI @ MAJHI		//	
204	D-RSA/41301/2026	SIBA BHUE	SANTOSH SAMANTRAY	//	
		VS	VS	0	

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205	D-RVWPET/41102/2026	PARBATI PODH GOPAL SARAN PALLAI VS UNION OF INDIA	ADV. VS	// // 0 //	
206	D-RVWPET/41164/2026	RAMESH KUMAR KEJRIWAL VS AVILASH MAHANANDA	SURYA NARAYAN BISWAL VS	// 0 //	AOR20220001325C202600015
207	D-TRPCRL/26544/2026	NABA KUMAR RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /290 /2021 0 //	
208	D-TRPCRL/26612/2026	DEEPAK MAHARANA @ DIPAK KUAMR MAHARANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	HANDAPA /29 /2025 0 //	
209	D-TRPCRL/26613/2026	DEEPAK MAHARANA@DIPAK KUMAR MAHARANA VS JHILI BEHERA@SASMITA BEHERA	PRAVASH CHANDRA JENA VS	//0 0 //	
210	D-WA/41039/2026	KANDURI CHARAN SETHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600261
211	D-WA/41178/2026	STATE OF ODISHA VS SUSHIL KUMAR ROUT	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600308
212	D-WA/41245/2026	INDRAMANI NAYAK VS STATE OF ODISHA	Judhisthir Sahoo VS	// 0 //	AOD20220003315C202600047
213	D-WP(C)/41026/2026	TUSAR KANTI MOHAPATRA VS THE SUB COLLECTOR BALASORE	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202600170
214	D-WP(C)/41029/2026	BIBHU PRASAD PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //	
215	D-WP(C)/41030/2026	SUDHIR KUMAR DAS VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //	

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216	D-WP(C)/41033/2026	PADMANAVA SAHOO VS STATE OF ODISHA	JAYASHREE BISWAL VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/41037/2026	AMULYA BHOI VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// 0 //	AOR20220001611C202600180
218	D-WP(C)/41038/2026	UPENDRA BARIK VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202600260
219	D-WP(C)/41042/2026	M/S.NARAYAN MEDICIAL STORE AT -DHH, KANDHAMAR VS STATE OF ODISHA	SOMYA RANJAN MOHANTY VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/41045/2026	PARSURAM SETHY VS STATE OF ODISHA	BIKASH MISHRA VS STATE OF ODISHA	// 0 //	AOD20260000375C202600004
221	D-WP(C)/41046/2026	S.K AKHTAR UDDIN VS STATE OF ODISHA	BIKASH MISHRA VS STATE OF ODISHA	// 0 //	AOD20260000375C202600005
222	D-WP(C)/41048/2026	KAILASH CHANDRA SETHY VS STATE OF ODISHA	BIKASH MISHRA VS STATE OF ODISHA	// 0 //	AOD20260000375C202600006
223	D-WP(C)/41050/2026	PRATAP CHANDRA KHILAR VS STATE OF ODISHA	MANAS PATI VS STATE OF ODISHA	// 0 //	AOR20220001535C202600259
224	D-WP(C)/41051/2026	AADYA MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOD20250000580C202600018
225	D-WP(C)/41052/2026	PUSPITA JENA VS THE COMMISSIONER OF CT AND GST, ODISHA	JIBAN JYOTI PRADHAN VS THE COMMISSIONER OF CT AND GST, ODISHA	// 0 //	AOR20220001352C202600020
226	D-WP(C)/41053/2026	PRATIVA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/41055/2026	ARUNA KUMAR MISHRA	SIBA PRASAD SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/41057/2026	ARNAV DAS	BISWAJIT DAS MOHAPATRA	//	
		VS	VS	0	
		COLLECTOR, KATAKA		//	
229	D-WP(C)/41058/2026	D.JAGANNATH	DEEPALI MAHAPATRA	//	
	WP(C)/28225/2026	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/41060/2026	D.RAJANI	DEEPALI MAHAPATRA	//	
	WP(C)/28217/2026	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/41061/2026	PRADIPTA KUMAR PANDA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/41062/2026	T.SRINU	DEEPALI MAHAPATRA	//	
	WP(C)/28221/2026	VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/41063/2026	D.RAJA	DEEPALI MAHAPATRA	//	
	WP(C)/28223/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/41064/2026	M.SUNIL	DEEPALI MAHAPATRA	//	
	WP(C)/28227/2026	VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/41065/2026	SARASADA PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY, BUNDIA	DEEPA KUMAR BUNDIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/41066/2026	DR. RAKESH DAS	ATUL TRIPATHY	//	AOD20240000618C202600224
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/41067/2026	M.JAYANTI	DEEPALI MAHAPATRA	//	
	WP(C)/28226/2026	VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/41069/2026	D.KRISHNA	DEEPALI MAHAPATRA	//	
	WP(C)/28224/2026	VS	VS	0	

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239	D-WP(C)/41070/2026	STATE OF ODISHA		//	
	WP(C)/28220/2026	M.PARBATI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
240	D-WP(C)/41072/2026	STATE OF ODISHA		//	
	WP(C)/28180/2026	DR.BICHITRA RANJAN PANDA	DAYANIDHI MISHRA	//	
		VS	VS	0	
241	D-WP(C)/41073/2026	UNION OF INDIA		//	
		HARIHAR SETHY	SAILABALA JENA	//	
		VS	VS	0	
242	D-WP(C)/41075/2026	STATE OF ODISHA		//	
		JOGINDRA DHARUA	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
243	D-WP(C)/41076/2026	STATE OF ODISHA		//	
		SHYAMPADA MANDAL	SAILABALA JENA	//	
		VS	VS	0	
244	D-WP(C)/41077/2026	STATE OF ODISHA		//	
		RABINDRA KUMAR BHUYAN	SAILABALA JENA	//	
		VS	VS	0	
245	D-WP(C)/41078/2026	STATE OF ODISHA		//	
		KHIRADHAR PAN @ HARIJAN	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
246	D-WP(C)/41079/2026	STATE OF ODISHA		//	
	WP(C)/28228/2026	MADHUMITA MISHRA	SIDHARTHA MISHRA	//	
		VS	VS	0	
247	D-WP(C)/41080/2026	RAMABALLAV MISHRA		//	
		RABINDRA KUMAR NATH	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
248	D-WP(C)/41081/2026	STATE OF ODISHA		//	
		SAMEER KURASHI	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
249	D-WP(C)/41082/2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., NUAPADA		//	
		MANAGING COMMITTEE OF PANCHAYATRAJ HIGH SCHOOL, KUMARSWARI, NUGUL	SUNIL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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250	D-WP(C)/41083/2026	LAXMIDHAR MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/41084/2026	MANAGING COMMITTEE OF KANAKAI UCCHA BIDYAPATHA KENDRA, KANAKA, ANGUL VS STATE OF ODISHA	KUNTHAKUMAR SAHAI VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/41085/2026	DUKHABANDHU NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/41086/2026	MANAGING COMMITTEE OF GOPINATH JEW HIGH SCHOOL, KANAKA, ANGUL VS STATE OF ODISHA	KUNTHAKUMAR SAHAI VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/41087/2026	SUSMITA KUMARI SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/41088/2026	MAMATA BARAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/41090/2026	PADMANAV BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/41091/2026	BENUDHAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/41092/2026	RAMASHANKAR GIRI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/41093/2026	DILLIP KUMAR GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/41094/2026	JANMEJAYA LENKA VS STATE OF ODISHA	SATYA RANJAN PATI VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/41096/2026	HARISANKAR DAS	SUKANTA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/41098/2026	KABITABALA PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/41100/2026	NARAYAN SAHU	SASWAT JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/41104/2026	SUBHAM KUMAR SAHOO	SANJIBANI MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/41107/2026	BANCHANIDHI BAGH	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/41109/2026	MAA CHANDRASINI SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/41110/2026	MAA TARINI SHG, DALAGAON, JHARSUGUDA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/41111/2026	RADHAKANTA SAHU	JULU KHANSAMA	//	AOR20220001583C202600251
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/41113/2026	TUSAR SAHOO	GYANESWAR SATPATHY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, BALASORE		//	
270	D-WP(C)/41115/2026	MAA SARASWATI SHG, KHAIRAKUNI, JHARSUGUDA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/41116/2026	MANMOHAN MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	//	AOD20260000401C202600019
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/41117/2026	LABANYA SABAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600257
		VS	VS	0	

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273	D-WP(C)/41118/2026 WP(C)/28222/2026	STATE OF ODISHA BHIMASEN SAMAL VS STATE OF ODISHA	BISWOJEET LENKA VS	// // 0 //	
274	D-WP(C)/41119/2026	RABILATA PALLAI VS LIC HOUSING FINANCE LTD	GHANASHYAM MUDULI VS	// 0 //	AOR20220002820C202600023
275	D-WP(C)/41120/2026	NAROTTAM NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202600027
276	D-WP(C)/41121/2026	BIDYADHAR GIRI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202600031
277	D-WP(C)/41122/2026	ABHIJIT CHOUDHURY VS COMMISSIONER OF CT AND GST, BANIJYAKAR BHAWAN	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202600025
278	D-WP(C)/41123/2026	RAMESH SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600261
279	D-WP(C)/41124/2026	SURESH SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600258
280	D-WP(C)/41125/2026	DABEDA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202600262
281	D-WP(C)/41126/2026	LAXMAN NAYAK VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //	
282	D-WP(C)/41128/2026	RANJAN KUMAR MALLICK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
283	D-WP(C)/41129/2026	BUDHIARI SETH VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //	

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284	D-WP(C)/41130/2026	DULESWAR RANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/41131/2026	PRAHALLAD ROUTRAY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS STATE OF ODISHA	// 0 //	AOD20220003081C202600028
286	D-WP(C)/41132/2026	GOUDIYA NITYANANDA SEVASHRAM, BHUBANESWAR VS STATE OF ODISHA	MAHESH CHANDRA JENA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/41134/2026	SHRILATA ROUT VS STATE OF ODISHA	RABI NARAYAN ROUT VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/41137/2026	GANESH CHANDRA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/41139/2026	GHASI SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	// 0 //	AOR20220001631C202600255
290	D-WP(C)/41140/2026	NABIN SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	// 0 //	AOR20220001631C202600256
291	D-WP(C)/41141/2026	MAYEN MEDHI @ MAYEN MEDI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	// 0 //	AOR20220001631C202600260
292	D-WP(C)/41142/2026	KABITABALA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/41143/2026	ORALU SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	// 0 //	AOR20220001631C202600259
294	D-WP(C)/41144/2026	SURESH CHANDRA CHOUDHURY VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	AOR20220001492C202600207
295	D-WP(C)/41146/2026	BAIKUNTHA NAIK	KARUNAKAR GAYA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/41147/2026	M/S KRSNA MINERALS	MANAS RANJAN BAUG	//	AOR20220002374C202600116
		VS	VS	0	
		REGISTRAR OF NATIONAL COMPANY LAW TRIBUNAL, CUTTACK		//	
297	D-WP(C)/41149/2026	MD.ASFAR ALAM	AMLAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/41150/2026	OSHA BEHERA	BISWAPRIYA KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/41151/2026	SURENDRA NATH SAHOO	BIKRAM KESHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/41152/2026	GOPAL KRUSHNA DAS	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600231
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/41153/2026	PRAFULLA KUMAR PRADHAN	SUBRAT KUMAR DAS	//	AOR20220001797C202600017
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/41154/2026	RAJESH KUMAR SAHU	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/41155/2026	LUNI SAMAL	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/41156/2026	SAROJINI RANA	BISWAPRIYA KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/41157/2026	SULOCHANA SAMAL	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/41158/2026	DHANESWAR NAYAK	BISWAPRIYA KANUNGO	//	
		VS	VS	0	

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307	D-WP(C)/41159/2026	STATE OF ODISHA SASMITA SAMANTAROY VS	SUBHADUTTA ROUTRAY VS	// // 0	
308	D-WP(C)/41161/2026	STATE OF ODISHA BIJAY KUMAR MAHAPATRA VS	BISWAPRIYA KANUNGO VS	// // 0	
309	D-WP(C)/41162/2026	STATE OF ODISHA DR. JAGANNATH NAIK VS	KRISHNA CHANDRA SAHU VS	// // 0	
310	D-WP(C)/41163/2026	STATE OF ODISHA SURYA NARAYAN DASH VS	SUBHADUTTA ROUTRAY VS	// // 0	
311	D-WP(C)/41165/2026	STATE OF ODISHA JAGESWARI NANDA VS	MANOJ KUMAR MOHANTY VS	// // 0	
312	D-WP(C)/41166/2026	STATE OF ODISHA LAXMIPRIYA MAHAPATRA VS	BISWAPRIYA KANUNGO VS	// // 0	
313	D-WP(C)/41167/2026	STATE OF ODISHA DR. SAUBHAGYA KUMAR MAHALIK VS	KRISHNA CHANDRA SAHU VS	// // 0	
314	D-WP(C)/41168/2026	STATE OF ODISHA FARIDA JAMIL VS	BIJAY KUMAR MOHANTY VS	// // 0	
315	D-WP(C)/41169/2026	STATE OF ODISHA DR. ASHOK KUMAR BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0	
316	D-WP(C)/41170/2026	STATE OF ODISHA M/S.SUBASH CHANDRA PASUPALAK, GANJAM VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
317	D-WP(C)/41171/2026	ASSISTANT COMMISSIONER STATE CT AND GST, BERHAMPUR DR. SURATHA MAHANANDA VS	KRISHNA CHANDRA SAHU VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/41173/2026	SK.TAHER ALLI VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //	
319	D-WP(C)/41174/2026	M/S.SABAT AGENCIES, GANJAM VS ASSISTANT COMMISSIONER STATE CT AND GST, ENFORCEMENT UNIT, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
320	D-WP(C)/41175/2026	UMESH CHANDRA NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
321	D-WP(C)/41177/2026	DEBABRATA MOHANTY VS COLLECTOR, DHENKANAL	SAIBRATA RATH VS	// 0 //	
322	D-WP(C)/41179/2026	SHANTILATA BEHERA VS STATE OF ODISHA	ASHUTOSH KUARNR VS	// 0 //	
323	D-WP(C)/41180/2026	DEBAKI DASH VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
324	D-WP(C)/41182/2026	CHANDRAMANI SAHOO VS THE COLLECTOR AND DISTRICT, JAGATSINGHPUR	SOUMYA JYOTI BISWAL VS	// 0 //	
325	D-WP(C)/41183/2026	M/S.SIS LTD., BIHAR VS UNION OF INDIA	ANAND PRAKASH DASH VS	// 0 //	
326	D-WP(C)/41186/2026	DASARATHA PRADHAN VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
327	D-WP(C)/41187/2026	BIJAY MAHARATHA VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //	AOR20220000053C202600074
328	D-WP(C)/41188/2026	PAPUN DASH VS STATE OF ODISHA		// 0 //	
329	D-WP(C)/41189/2026	SAROJ KUMAR PARIDA	MANORANJAN DAS	//	AOR20220000053C202600073

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/41190/2026	KHUKA @ ASHOK RANASINGH	MANORANJAN DAS	//	AOR20220000053C202600071
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/41191/2026	NILAMANI ROUT	SAMARENDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/41192/2026	DR.SOUVAGYA RANJAN KAR	AUROVIND PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/41194/2026	JYOSTNA RANI PANDA		//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
334	D-WP(C)/41196/2026	PRASANTA PARIDA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		TRILOCHAN BISWAL		//	
335	D-WP(C)/41197/2026	DASARATHA PRADHAN	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/41198/2026	RAJENDRA KALSAI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/41202/2026	RAMAKANTA KANUNGO	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/41203/2026	NARAYAN SAMANTA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/41204/2026	SURENDRA KUMAR MOHAPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/41205/2026	BYASADEV BEHERA	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	

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341	D-WP(C)/41208/2026	STATE OF ODISHA DILLESWAR CHOUDHURY VS	PRABHAT KUMAR DASH VS	// // 0	
342	D-WP(C)/41209/2026	STATE OF ODISHA NIRANJAN JENA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0	
343	D-WP(C)/41211/2026	THE CENTRAL PUBLIC INFORMATION COMMISSION, NEW DELHI DHARANIDHAR PUJHARI VS	SANGRAM JENA VS	// // 0	
344	D-WP(C)/41212/2026	STATE OF ODISHA PRAMOD KUMAR PADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
345	D-WP(C)/41215/2026	STATE OF ODISHA NARESH KUMAR SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
346	D-WP(C)/41216/2026	STATE OF ODISHA ADITYA CHANDRA DAS VS	SANGRAM JENA VS	// // 0	
347	D-WP(C)/41217/2026	STATE OF ODISHA MADHUSMITA DAS VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
348	D-WP(C)/41218/2026	STATE OF ODISHA PADMANAV PATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
349	D-WP(C)/41220/2026	STATE OF ODISHA RITHESH CHANDRA DAS VS	SANGRAM JENA VS	// // 0	
350	D-WP(C)/41221/2026	STATE OF ODISHA BALAJI PRASAD DASH VS	SANTOSH CHANDRA ATABUDHI VS	// // 0	
351	D-WP(C)/41222/2026	THE COLLECTOR CUM DISTRICT OF DISTRICT WELFARE, MALKANGIRI JATINDRA KUMAR ROUT VS	JNYANANANDA PANDA VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/41223/2026	HRUDAYA RANJAN PANDA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
353	D-WP(C)/41225/2026	JYOTISHREE PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS VS	// 0 //	
354	D-WP(C)/41226/2026	PRADEEPTA KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
355	D-WP(C)/41227/2026	SITANSU SENAPATI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS VS	// 0 //	
356	D-WP(C)/41229/2026	UDAYANARAYAN PANIGRAHI VS STATE OF ODISHA	SUDARSAN BEHERA VS VS	// 0 //	
357	D-WP(C)/41230/2026	DCB BANK LTD., BHUBANESWAR VS CHIEF JUDICIAL MAGISTRATE, KHURDHA	RAMACHANDRA PANIGRAHY VS VS	// 0 //	
358	D-WP(C)/41231/2026	MANORANJAN SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN MAHAPATRA VS VS	// 0 //	
359	D-WP(C)/41233/2026	MASTER EDUCATIONAL AND CHARITABLE TRUST, SONAM VS STATE OF ODISHA	SUNAM DAS VS VS	// 0 //	
360	D-WP(C)/41234/2026	BIMALA BEHERA VS STATE OF ODISHA	JAGANNATH BHUYAN VS VS	// 0 //	
361	D-WP(C)/41236/2026	SUNA SING VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS VS	// 0 //	
362	D-WP(C)/41237/2026	CHANDAN PRADHAN VS STATE OF ODISHA	PRATYASISH MOHANTY VS VS	// 0 //	
363	D-WP(C)/41238/2026	M/S VIRAJ STEEL AND ENERGY PVT.LTD., SAMBALPUR VS VS	KUSIK ANANDA GURU VS VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/41239/2026	RANJITA NANDA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/41240/2026	BIJAY KUMAR PATTANAYAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/41242/2026	UPENDRA BEHERA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/41243/2026	PRATIK KUMAR SAHOO	SHANTI PRAKASH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/41244/2026	SURENDRA PRASAD BEHERA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/41246/2026	GOURANGA CHARAN DASH	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/41247/2026	SCHOOL MANAGING COMMITTEE (SMC), GOVT U.G. A. S. S. SCHOOL	SATYANARAYAN MISHRA	//	AOD20230000737C202600124
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/41248/2026	KALANDI ROUT @ KALANDI CHARAN ROUT	SATYANARAYAN MISHRA	//	AOR20220001303C202600045
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/41249/2026	KUNTHU SAMAL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/41250/2026	MAHABIR SHG	SATYANARAYAN MISHRA	//	AOR20220001303C202600046
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/41252/2026	ARJUNA GOUDA	SANGRAM JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/41253/2026	STATE OF ODISHA PRAMOD KUMAR NANDA VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600057
376	D-WP(C)/41255/2026	STATE OF ODISHA NABIN CHANDRA PRADHAN VS	AYESHKANTA TRIPATHY VS	// // 0	AOR20250001113C202600058
377	D-WP(C)/41257/2026	STATE OF ODISHA M/S.KARAN SINGH SECURITY AGENCY PVT.LTD., BHUBANESWAR VS	BHUBANESWAR SAMANTARAY VS	// // 0	
378	D-WP(C)/41258/2026	NALCO, BHUBANESWAR SRI MAHESWARI DEVI ALIAS UMA MAHESWARI DEVI VS	ABININDRA NATH DEBATA VS	// // 0	AOR20220003946C202600017
379	D-WP(C)/41259/2026	STATE OF ODISHA ANAKULA SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0	
380	D-WP(C)/41260/2026	STATE OF ODISHA SADANANDA NAYAK VS	SATYANARAYAN MISHRA VS	// // 0	AOR20220001303C202600047
381	D-WP(C)/41261/2026	STATE OF ODISHA HALADHAR PRADHAN VS	AYESHKANTA TRIPATHY VS	// // 0	AOR20250001113C202600059
382	D-WP(C)/41262/2026	STATE OF ODISHA ABC REANSCARRIERS VS	SUBASH CHANDRA SAHOO VS	// // 0	AOD20260000595C202600002
383	D-WP(C)/41264/2026	ASST COMMISSIONER GST AND C EX MANAS RANJAN TRIPATHY VS	LAXMIKANTA MOHANTY VS	// // 0	
384	D-WP(C)/41265/2026	PRESIDENT OF BSE, CUTTACK SUKESINI TRIPATHY VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202600232
385	D-WP(C)/41266/2026	STATE OF ODISHA RAMESH CHANDRA RAY VS	VIVASWAT MOHAPATRA VS	// // 0	AOR20220001551C202600041
		BHUBANESWAR DEVELOPMENT AUTHORITY		//	

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386	D-WP(C)/41267/2026	CHITTARANJAN SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/41268/2026	JAYASHREE DAS VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS STATE OF ODISHA	// 0 //	
388	D-WP(C)/41269/2026	ALL ODISHA CONTRACTOR WELFARE ASSOCIATION VS STATE OF ODISHA	Prabodha Chandra Nayak VS STATE OF ODISHA	// 0 //	AOR20220001657C202600179
389	D-WP(C)/41270/2026	MS SHUBHAM HYDROTECH ENGINEERS PVT LTD VS THE CHAIRPERSON PARADIP PORT AUTHORITY	Sidharth Sankar Mohapatra VS STATE OF ODISHA	// 0 //	AOR20220001491C202600006
390	D-WP(C)/41272/2026	SOURAV AGRAWAL VS STATE OF ODISHA	Prabodha Chandra Nayak VS STATE OF ODISHA	// 0 //	AOR20220001657C202600180
391	D-WP(C)/41273/2026	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/41274/2026	SUKANTI PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/41275/2026	SOURAV AGRAWAL VS STATE OF ODISHA	Prabodha Chandra Nayak VS STATE OF ODISHA	// 0 //	AOR20220001657C202600181
394	D-WP(C)/41277/2026	ASHOK KUMAR PARLIJA VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/41278/2026	BHUMISUTA DANDASANA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/41279/2026	KALYANI BHOI VS THE GOVT. OF ODISHA, HOME DEPT., BBSR	KRUSHNA CHANDRA RATH VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/41280/2026	ANANDA KUMAR PRADHAN	GOKULANANDA SAHU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/41282/2026	BANITA MIRDHA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		THE GOVT. OF ODISHA, HOME DEPT., BBSR		//	
399	D-WP(C)/41283/2026	MAA BHABANI SHG, SUBARNAPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/41284/2026	RANJIT KUMAR SINGH	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/41285/2026	PRABINA KUMAR SAHOO	BIJAY KUMAR SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
402	D-WP(C)/41286/2026	KAMALINI MOHANTY	BISWAPRIYA KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/41288/2026	ANANGA KUMAR SAMAL	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/41289/2026	BIKASH MALIK	APARES BHOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/41290/2026	MAALAXMI SHAKTIDAL SHG, SUBARNAPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/41292/2026	RAJASWINI MOHAPATRA	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, BHUBANESWAR		//	
407	D-WP(C)/41293/2026	SANTOSH KUMAR JENA	BISWAPRIYA KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/41294/2026	GANGADHAR MOHAPATRA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	

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409	D-WP(C)/41295/2026	STATE OF ODISHA MAA SUBHALAXMI SHG, SUBARNAPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
410	D-WP(C)/41296/2026	STATE OF ODISHA M/S.CITY SALES CORPORATION, BHUBANESWAR VS	CHITTA RANAJAN DAS VS	// // 0	
411	D-WP(C)/41298/2026	COMMISSIONER, CT AND GST, ODISHA, CUTTACK JAYANTI MAHAPATRA VS	BISWAPRIYA KANUNGO VS	// // 0	
412	D-WP(C)/41299/2026	STATE OF ODISHA MADHABANANDA BAL VS	SOUMYA RANJAN PATI VS	// // 0	
413	D-WP(C)/41300/2026	STATE OF ODISHA APARNA SHG, SUBARNAPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
414	D-WP(C)/41302/2026	STATE OF ODISHA M/S.MIND MART, BHUBANESWAR VS	CHITTA RANAJAN DAS VS	// // 0	
415	D-WP(C)/41303/2026	COMMISSIONER, CT AND GST, ODISHA, CUTTACK RABI NARAYAN JENA VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
416	D-WP(C)/41304/2026	STATE OF ODISHA RAIBARI BHUYAN VS	BISWAPRIYA KANUNGO VS	// // 0	
417	D-WP(C)/41305/2026	STATE OF ODISHA MAA BIRAJA WSHG, SUBARNAPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
418	D-WP(C)/41306/2026	STATE OF ODISHA NIROD KUMAR BEHURA VS	BIJAY JENA VS	// // 0	
419	D-WP(C)/41308/2026	STATE OF ODISHA SURENDRANATH SAHOO VS	SACHI RANJAN BEHERA VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/41309/2026	OM SHIVA SHAKTI WSHG, SUBARNAPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
421	D-WP(C)/41311/2026	KULAMANI NAYAK VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
422	D-WP(C)/41312/2026	SULOCHANA DEVI VS REGISTRAR CIVIL COURT, DHENKANAL	PRABHASI NAYAK VS	// 0 //	
423	D-WP(C)/41313/2026	SMRUTIRANJAN PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
424	D-WPCRL/26553/2026	SARAT KUMAR NAIK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 0 //	
425	D-ABLAPL/26420/2026	GADADHAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /148 /2026 0 //	
426	D-ABLAPL/26422/2026	LALU KHAN @ LALBABU VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /331 /2026 0 //	
427	D-ABLAPL/26425/2026	JAYANTA SETH VS STATE OF ODISHA	BHOJARAJ SETH VS	PATNAGARH /217 /2026 0 //	
428	D-ABLAPL/26427/2026	BHIMSEN DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KALINGA NAGAR /105 /2026 0 //	
429	D-ABLAPL/26428/2026	SURENDRA DAS VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DASARATHPUR /187 /2026 0 //	
430	D-ABLAPL/26433/2026	PRASANTA NAHAK @ PRAKASH VS STATE OF ODISHA	RABINDRAMATH BARIK VS	NUAGAON /38 /2026 0 //	AOR20220004220C202600017
431	D-ABLAPL/26434/2026	BILUA @ RAJU BIVHAR	AJIT KUMAR RAUT	BRAJARAJNAGAR /167 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
432	D-ABLAPL/26438/2026	VS STATE OF ODISHA PINKUNA JENA	VS MAHES DAS	() // RAJKANIK /437 /2026	
433	D-ABLAPL/26450/2026	VS STATE OF ODISHA HRUSHIKESH PANDA @ SANJEEB PANDA	VS DHIRENDRA KUMAR MOHAPATRA	() // BURLA /432 /2022	
434	D-ABLAPL/26452/2026	VS STATE OF ODISHA ANIL KUMAR JAL	VS DAYANIDHI MISHRA	() // / /0	
435	D-ABLAPL/26453/2026	VS STATE OF ODISHA RAMA CHANDRA BEHERA	VS KARUNAKAR GAYA	() // OUPADA /96 /2024	
436	D-ABLAPL/26455/2026	VS STATE OF ODISHA MIHIR KUMAR NAYAK	VS SAMARESH PATTNAIK	() // ERASAMA /254 /2026	
437	D-ABLAPL/26466/2026	VS STATE OF ODISHA SUSHANTA KUMAR NANDA	VS DEEPAK KU SAHOO	() // / /0	
438	D-ABLAPL/26467/2026	VS STATE OF ODISHA KALINGA KISHORE DASH	VS SANTOSH KUMAR MAHANTY	() // / /	AOD20240000242C202600230
439	D-ABLAPL/26468/2026	VS STATE OF ODISHA TAPAN BAR	VS DEEPAK KU SAHOO	() // / /0	
440	D-ABLAPL/26470/2026	VS STATE OF ODISHA BANSHIDHAR ROUT @ BANSI ROUT	VS PRAVASH CHANDRA JENA	() // ATHGARH /319 /2026	
441	D-ABLAPL/26477/2026	VS STATE OF ODISHA SALURA@MADAN MOHAN OJHA	VS ANUGRAHA NARAYAN SAMANTRAY	() // BIRIDI PS /283 /2025	AOD20260000401C202600018
442	D-ABLAPL/26478/2026	VS STATE OF ODISHA LITU@SITAKANTA PRADHAN	VS DHANANJAYA MUND	() // KISHORENAGAR (ANUGUL) /234 /2026	AOR20220001492C202600205

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443	D-ABLAPL/26479/2026	STATE OF ODISHA TOPHAN BERA VS	NETRANANDA BISWAL VS	// NALI /406 /2026 ()	
444	D-ABLAPL/26481/2026	STATE OF ODISHA THANA SUNDAR SAHU VS	DHANANJAYA MUND VS	// KEGAON /234 /2025 ()	AOR20220001492C202600206
445	D-ABLAPL/26483/2026	STATE OF ODISHA ASUTOSH ACHARYA VS	RAMDAS ACHARY VS	// BADAGODA P.S. /622 /2026 ()	
446	D-ABLAPL/26487/2026	STATE OF ODISHA BABU DAS VS	SAKTI MOHAN BEHERA VS	// SALIPUR /335 /2026 ()	
447	D-ABLAPL/26488/2026	STATE OF ODISHA JAGABANDHU BARIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
448	D-ABLAPL/26491/2026	STATE OF ODISHA SATYABRATA PARIDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
449	D-ABLAPL/26492/2026	STATE OF ODISHA BAILOCHAN BARIK VS	SK. ZAFARULLA VS	// TIHIDI /171 /2016 ()	
450	D-ABLAPL/26497/2026	STATE OF ODISHA CHANDAN KUMAR MOHARANA VS	DALIRANI BEHURAY VS	// SIMULIA /205 /2026 ()	
451	D-ABLAPL/26499/2026	STATE OF ODISHA SK. MUSLIM VS	AMULYA RATNA PANDA VS	// JALESWAR /323 /2026 ()	
452	D-ABLAPL/26502/2026	STATE OF ODISHA KANHA PARIDA VS	UMAKANT SAHOO VS	// BAIDESWAR /160 /2026 ()	
453	D-ABLAPL/26507/2026	STATE OF ODISHA ASHISH BISWAL @ ASISH BISWAL VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	// ASTARANGA MARINE PS /14 /2026 () //	

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454	D-ABLAPL/26509/2026	SHATRUGHAN SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /302 /2025 () //	
455	D-ABLAPL/26511/2026	SK.FARHAN VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHATAGAON /332 /2025 () //	
456	D-ABLAPL/26513/2026	RAHUL BHOL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /139 /2026 () //	AOR20220001297C202600204
457	D-ABLAPL/26514/2026	AVINASH KHILAR@AVINASH JAIKISHAN KHILAR VS STATE OF ODISHA	MANORANJAN DAS VS	HINDOL /246 /2026 () //	AOR20220000053C202600070
458	D-ABLAPL/26515/2026	DIGBIJAYA SINGH SAGARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /264 /2026 () //	
459	D-ABLAPL/26516/2026	SIBA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /359 /2026 () //	
460	D-ABLAPL/26518/2026	SIBA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /361 /2026 () //	
461	D-ABLAPL/26519/2026	JIHATRAM PARABHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /290 /2026 () //	
462	D-ABLAPL/26523/2026	MANTU LENKA @ JATINDRA LENKA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /528 /2026 () //	
463	D-ABLAPL/26524/2026	GOBINDA OJHA VS STATE OF ODISHA	DALIRANI BEHURAY VS	OUPADA /127 /2025 () //	
464	D-ABLAPL/26532/2026	LIKA BISWAL @ DILLIP KUMAR BISWAL VS STATE OF ODISHA	TARUN PATNAIK VS	TANGI (KHURDA) /616 /2026 () //	
465	D-ABLAPL/26533/2026	MANMOHAN SAHOO @ MANAMOHAN SAHU	JYOTIRMAYA SAHOO	BALUGAON P.S. /355 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/26535/2026	SANTOSH KUMAR DURIA	AKSHAYA KUMAR SAHOO	KOMNA PS /290 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/26537/2026	ABINASH MAHAPATRA @ MAHAPATRO	PRONOY MOHANTY	MAHILA (BERHAMPUR) /116 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/26540/2026	RAMESH CHANDRA NANDA	SUSIL KUMAR PATTNAIK	BONAI /100 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/26542/2026	PANCHANAN SENAPATI	SATYA NARAYAN MISHRA 4	BASUDEVPUR /514 /2026	AOR20220001615C202600137
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/26547/2026	TAPAS BISWAS	SANAT SUSOHAN PANDA	KALIMELA /226 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/26556/2026	JAGANATH BHUYAN	SUBRAT KUMAR DAS	BHANJANAGAR /439 /2026	AOR20220001797C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/26557/2026	SK.SAHABUL	ANITA SAHOO	JALESWAR /464 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/26558/2026	DILLIP BARIK@CHANDA	SAUBHAGYA KETAN NAYAK	NIHALPRASAD /105 /2026	AOR20220001207C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/26560/2026	PABAN PUTRA NAIK @ PAWAN PUTRA NAIK	SATYABRATA DASH	DORAGUDA PS /73 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/26562/2026	JAGANATH BHUYAN	SUBRAT KUMAR DAS	BHANJANAGAR /441 /2026	AOR20220001797C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/26569/2026	SHANTI DALAI	BIKASH CHANDRA PARIJA	JENAPUR /235 /2026	
		VS	VS	()	

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477	D-ABLAPL/26572/2026	STATE OF ODISHA BHASKAR BEHERA VS	SANJAYA KUMAR PANIGRAHI VS	// BOUDH /71 /2021 ()	
478	D-ABLAPL/26580/2026	STATE OF ODISHA ADITYA DAS VS	HEMANTA KUMAR RATSINGH VS	// NIALI /507 /2026 ()	
479	D-ABLAPL/26581/2026	STATE OF ODISHA KARNA SARKAR VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /321 /2026 ()	
480	D-ABLAPL/26582/2026	STATE OF ODISHA BISWAJIT SUNDARAY VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /306 /2026 ()	
481	D-ABLAPL/26583/2026	STATE OF ODISHA BISWAPRIYA PATTANAYAK @ RAJA PATTANAYAKDEBASNAN DAS VS	VS	// PURI SADAR /266 /2026 ()	
482	D-ABLAPL/26589/2026	STATE OF ODISHA PRADEEP MISHRA VS	RAJNISH KUMAR KALAWATIA VS	// GURUDIJHATIA /191 /2026 ()	
483	D-ABLAPL/26590/2026	STATE OF ODISHA TAKARA @ INJAMUL HAQ @ SK IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// RAIRANGPUR TOWN /309 /2024 ()	AOD20240000545C202600056
484	D-ABLAPL/26592/2026	STATE OF ODISHA DEEPAK KUMAR ROUTRAY VS	AMLAN SHAKTI PAUL VS	// // 0 ()	
485	D-ABLAPL/26593/2026	STATE OF ODISHA (GST) PINTU TAREI VS	ASIT KUMAR OTTA VS	// RASGOBINDPUR /372 /2025 ()	AOR20230000623C202600033
486	D-ABLAPL/26595/2026	STATE OF ODISHA HAREKRUSHNA DAS VS	ASIT KUMAR OTTA VS	// JHARPOKHARIA /227 /2026 ()	AOR20230000623C202600032
487	D-ABLAPL/26598/2026	STATE OF ODISHA TAKARA@INJAMUL HAQ@SK. IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// RAIRANGPUR TOWN /303 /2024 ()	AOD20240000545C202600057
		STATE OF ODISHA		//	

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488	D-ABLAPL/26599/2026	DEBADATTA SAMANTARAY VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHURDA SADAR /391 /2026 () //	
489	D-ABLAPL/26604/2026	SANJAYA KUMAR PANDA VS STATE OF ODISHA	MANORANJAN PADHY VS	CHANDRASEKHARPUR /811 /2026 () //	
490	D-ABLAPL/26610/2026	GIDIAS@GIDIASH RAITA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	SERANGO /89 /2026 () //	AOR20220001616C202600059

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MISC CASES FILED on :31/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/26544/2026 TRPCRL/ /	NABA KUMAR RAY MP	AMULYA RATNA PANDA	72/2026
2	D-TRPCRL/26612/2026 TRPCRL/ /	DEEPAK MAHARANA @ DIPAK KUAMR MAHANTA MP	PRANAB CHANDRA JENA	73/2026
3	D-TRPCRL/26613/2026 TRPCRL/ /	DEEPAK MAHARANA@DIPAK KUMAR MAHANTA MP	PRANAB CHANDRA JENA	74/2026
4	D-JCRLA/13781/2026 JCRLA/146/2026	GOPINATH KUNDA@BAIDHAR MP	ADV.	240/2026
5	D-JCRLA/13781/2026 JCRLA/146/2026	GOPINATH KUNDA@BAIDHAR MP	ADV.	241/2026
6	D-JCRLA/3443/2026 JCRLA/41/2026	ARUN BHOI MP	ADV.	242/2026
7	D-JCRLA/3443/2026 JCRLA/41/2026	ARUN BHOI MP	ADV.	243/2026
8	D-JCRLA/153/2023 JCRLA/153/2023	LALINDRA ORAM MP	MR. KARUNA KAR NAYAK, M/S. PRANAB KUMAR SAMANTRAY, G.C.	244/2026
9	D-JCRLA/3205/2025 JCRLA/17/2025	SURA KADA MP	ADV.	245/2026
10	D-JCRLA/16335/2024 JCRLA/75/2024	BANGIRI @ SISHIRA DANGUA MP	ADV	246/2026
11	D-JCRLA/16335/2024 JCRLA/75/2024	BANGIRI @ SISHIRA DANGUA MP	ADV	247/2026
12	D-JCRLA/3205/2025 JCRLA/17/2025	SURA KADA MP	ADV.	248/2026
13	D-JCRLA/37813/2024 JCRLA/197/2024	SARAT CHANDRA MAHANTA MP	ADV.	249/2026
14	D-JCRLA/37813/2024 JCRLA/197/2024	SARAT CHANDRA MAHANTA MP	ADV.	250/2026
15	D-JCRLA/878/2024 JCRLA/5/2024	CHATURBHUJA PATRA@BHUJA MP	ADV.	251/2026
16	D-JCRLA/878/2024 JCRLA/5/2024	CHATURBHUJA PATRA@BHUJA MP	ADV.	252/2026
17	D-JCRLA/16338/2024 JCRLA/74/2024	MANTRI SARDAR MP	ADV	253/2026
18	D-JCRLA/16338/2024 JCRLA/74/2024	MANTRI SARDAR MP	ADV	254/2026
19	D-CRLMP/26574/2026 CRLMP/ /	DEBARAJ BEHERA MP	TANMAYA KUMAR MOHANTY	296/2026
20	D-RPFAM/41035/2026 RPFAM/ /	DILLIP KUMAR RAY MP	MANASH RANJAN NAYAK	390/2026
21	D-RPFAM/41276/2026 RPFAM/ /	SATYA KUMAR SAHU MP	KABIRAJ PRADHAN	391/2026
22	D-RPFAM/41276/2026 RPFAM/ /	SATYA KUMAR SAHU MP	KABIRAJ PRADHAN	392/2026
23	D-RPFAM/41276/2026 RPFAM/ /	SATYA KUMAR SAHU MP	KABIRAJ PRADHAN	393/2026
24	D-RVWPET/41102/2026 RVWPET/ /	GOPAL SARAN PALLAI MP	ADV.	423/2026
25	D-RVWPET/24303/2026 RVWPET/ /	M/S. BAJAJ ALLIANZ GEN.INSU.COMPANY LTD MP	ADITHYAN ALI KHAN	424/2026
26	D-RVWPET/41164/2026	RAMESH KUMAR KEJRIWAL	SURYA NARAYAN BISWAL	

	RVWPET/ /	MP		425/2026
27	D-MATA/156/2019	SUDESNA PATRA	M/S.RAJJEET ROY, S.SOURAV,T.P.TRIPATHY, A.MOHANTY, S.S.NAYAK	
	MATA/156/2019	MP		468/2026
28	D-MATA/41071/2026	SANATANA@SANATAN DIGAL	TRILOCHAN NANDA	
	MATA/ /	MP		469/2026
29	D-MATA/41114/2026	PUSPANJALI RANA	AJAYA KUMAR JENA	
	MATA/ /	MP		470/2026
30	D-MATA/39188/2026	SAMBIT NAYAK	PRADIPTA VARMA	
	MATA/ /	MP		471/2026
31	D-MATA/41310/2026	PRASANTA KUMAR GARNAYAK	SOURAV DAS	
	MATA/ /	MP		472/2026
32	D-CONTC/42454/2025	KEDARNATH SARANGI	M/S Amiya Kumar Mohanty	
	CONTC/4999/2025	MP		593/2026
33	D-CONTC/2745/2025	FAKIR MOHAN DAS		
	CONTC/399/2025	MP		594/2026
34	D-BLAPL/19016/2026	SANTOSH KUMAR ACHARYA	JITENDRA SAMANTARAY	
	BLAPL/6572/2026	MP		641/2026
35	D-BLAPL/19955/2026	BANIJA RANA	BISWAJIT RANJAN TRIPATHY	
	BLAPL/7009/2026	MP		642/2026
36	D-CRLREV/26022/2026	BASUDEV ROUT	PRATIK NAYAK	
	CRLREV/622/2026	MP		1020/2026
37	D-CRLREV/699/2023	ANANYA ROUTRAY		
	CRLREV/699/2023	MP		1021/2026
38	D-CRLREV/26472/2026	BIRABARA MAHANTA	SUSANTA SEKHAR PARIDA	
	CRLREV/ /	MP		1022/2026
39	D-CRLREV/26472/2026	BIRABARA MAHANTA	SUSANTA SEKHAR PARIDA	
	CRLREV/ /	MP		1023/2026
40	D-CRLREV/26472/2026	BIRABARA MAHANTA	SUSANTA SEKHAR PARIDA	
	CRLREV/ /	MP		1024/2026
41	D-CRLREV/26484/2026	FIROZ KHAN@LITU@FIROZ AHEMMAD KHAMLIYA RATNA PANDA		
	CRLREV/ /	MP		1025/2026
42	D-CRLREV/26484/2026	FIROZ KHAN@LITU@FIROZ AHEMMAD KHAMLIYA RATNA PANDA		
	CRLREV/ /	MP		1026/2026
43	D-CRLREV/26567/2026	ANITA BEHERA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1027/2026
44	D-CRLREV/439/2023	SURESH KUMAR SWAIN	SUKANTA KUMAR NAYAK, HIMANSHU SEKHAR MISHRA	
	CRLREV/439/2023	MP		1028/2026
45	D-CRLREV/16168/2026	BINAYAK MOHAPATRA	SANJAY KUMAR MOHANTY 2	
	CRLREV/560/2026	MP		1029/2026
46	D-CRLREV/26609/2026	RADHAMOHAN BEHERA	NIRANJAN LENKA	
	CRLREV/ /	MP		1030/2026
47	D-CRLREV/26614/2026	G. KRISHNA MURTY @ KRUSHNA MURTY	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		1031/2026
48	D-CRLREV/26614/2026	G. KRISHNA MURTY @ KRUSHNA MURTY	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		1032/2026
49	D-FAO/41014/2026	STATE OF ODISHA	SAROJ KUAMR JEE, AGA	
	FAO/ /	MP		1267/2026
50	D-FAO/41014/2026	STATE OF ODISHA	SAROJ KUAMR JEE, AGA	
	FAO/ /	MP		1268/2026
51	D-FAO/2130/2026	M/S CHOLA MS GENERAL INSURANCE CO	CHANDRA PRASAD DUTTA	
	FAO/399/2026	MP		1269/2026
52	D-FAO/2132/2026	M/S.CHOLA MS GENERAL INSURANCE CO	CHANDRA PRASAD DUTTA	
	FAO/286/2026	MP		1270/2026
53	D-RSA/32331/2024	RAJ KUMAR BANAKA	UPENDRA KUMAR SAMAL	
	RSA/271/2024	MP		1271/2026
54	D-FAO/41271/2026	ICICI LOMBARD GENERAL INSURANCE CO	SOMNABH ROY	
	FAO/ /	MP		1271/2026
55	D-RSA/32331/2024	RAJ KUMAR BANAKA	UPENDRA KUMAR SAMAL	
	RSA/271/2024	MP		1272/2026
56	D-RSA/32331/2024	RAJ KUMAR BANAKA	UPENDRA KUMAR SAMAL	
	RSA/271/2024	MP		1273/2026
57	D-RSA/38029/2026	SHIRISH CHANDRA DUTTA	DWARIKA PRASAD MOHANTY	
	RSA/ /	MP		1274/2026

58	D-RSA/3752/2026 RSA/58/2026	RANGADHAR MOHANTA MP	SOUGAT DASH	1275/2026
59	D-RSA/187/2018 RSA/187/2018	PATITAPABAN PANDA MP	M/S.S.K.NAYAK	1276/2026
60	D-RSA/187/2018 RSA/187/2018	PATITAPABAN PANDA MP	M/S.S.K.NAYAK	1277/2026
61	D-RSA/187/2018 RSA/187/2018	PATITAPABAN PANDA MP	M/S.S.K.NAYAK	1278/2026
62	D-RSA/362/2023 RSA/362/2023	DURGESH NANDINI SAHOO MP	MAHESWAR MOHANTY	1279/2026
63	D-RSA/486/2023 RSA/486/2023	GOURANGA TRIPATHY MP	SOUMYA MISHRA	1280/2026
64	D-RSA/41089/2026 RSA/ /	LATIKA MOHANTA MP	ABHISHEK DASH	1281/2026
65	D-RSA/41089/2026 RSA/ /	LATIKA MOHANTA MP	ABHISHEK DASH	1282/2026
66	D-RSA/5580/2026 RSA/75/2026	SRINIBAS GIRI MP	SAMIR KUMAR MISHRA(SR. ADV.)	1283/2026
67	D-RSA/5579/2026 RSA/117/2026	SRINIBAS GIRI MP	SAMIR KUMAR MISHRA (SR. ADV.)	1284/2026
68	D-RSA/36252/2026 RSA/421/2026	BHAGABAN JENA MP	SUJATA JENA, (SR. ADV.)	1285/2026
69	D-RSA/41291/2026 RSA/ /	TIKESWAR JANI MP	SOURAV SUMAN BHUYAN	1286/2026
70	D-RSA/41301/2026 RSA/ /	SIBA BHUE MP	SANTOSH SAMANTRAY	1287/2026
71	D-ABLAPL/22423/2026 ABLAPL/9021/2026	BAPI NAYAK MP		1612/2026
72	D-ABLAPL/4629/2026 ABLAPL/2046/2026	BISWANATH SAHU @ SAHOO MP		1613/2026
73	D-ABLAPL/18603/2026 ABLAPL/7400/2026	PRALAP MOHAPATRA MP		1614/2026
74	D-ABLAPL/20648/2026 ABLAPL/8319/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ ROCKY DIGAL MP		1615/2026
75	D-ABLAPL/19755/2026 ABLAPL/8065/2026	SURAJ KUMAR KADRAKA @ ROCKY DIGAL MP		1616/2026
76	D-ABLAPL/11680/2026 ABLAPL/4935/2026	GANESH @ MUKTI RANJAN PANDA MP		1617/2026
77	D-ABLAPL/23500/2026 ABLAPL/9208/2026	MD.SALIM @ CHANDU MP		1618/2026
78	D-ABLAPL/23472/2026 ABLAPL/9362/2026	MANTU PRADHAN MP		1619/2026
79	D-ABLAPL/19274/2019 ABLAPL/19274/2019	SANGITA NAIK MP		1620/2026
80	D-ABLAPL/15613/2026 ABLAPL/6225/2026	DURGA RAUTA MP		1621/2026
81	D-ABLAPL/30444/2025 ABLAPL/11926/2025	RITESH@HITESH SUNA MP		1622/2026
82	D-ABLAPL/12796/2026 ABLAPL/5032/2026	AJAYA DAS MP	PRADIPTA BEURA	1623/2026
83	D-ABLAPL/16546/2026 ABLAPL/6409/2026	BABULA DAS MP	PRADIPTA BEURA	1624/2026
84	D-CMP/40956/2026 CMP/ /	LAMBODAR GIRI MP	MANAS RANJAN BAUG	1624/2026
85	D-ABLAPL/4284/2026 ABLAPL/1926/2026	SRINIBASH TRIPATHY MP	PARSURAM PANDA	1625/2026
86	D-CMP/1829/2016 CMP/1829/2016	JAGANNATH SAHU MP	M/S.N.P.PARIJA, NARAYAN PRASAD PARIJA	1625/2026
87	D-CMP/1829/2016 CMP/1829/2016	JAGANNATH SAHU MP	M/S.N.P.PARIJA	1626/2026
88	D-CMP/1829/2016 CMP/1829/2016	JAGANNATH SAHU MP	M/S.N.P.PARIJA	1627/2026
89	D-CMP/1829/2016	JAGANNATH SAHU	M/S.N.P.PARIJA	

	CMP/1829/2016	MP		1628/2026
90	D-CMP/1829/2016	JAGANNATH SAHU	M/S.N.P.PARIJA	
	CMP/1829/2016	MP		1629/2026
91	D-CMP/1829/2016	JAGANNATH SAHU	M/S.N.P.PARIJA	
	CMP/1829/2016	MP		1630/2026
92	D-CMP/41012/2026	PARAMANANDA ROUT	KISHORE KUMAR MISHRA	
	CMP/ /	MP		1631/2026
93	D-CMP/41127/2026	JAGANNATH NAIK	UPENDRA KUMAR SAMAL (SR. ADV.)	
	CMP/ /	MP		1632/2026
94	D-CMP/39103/2026	JAMA HATI	ALOK KUMAR PANDA	
	CMP/ /	MP		1633/2026
95	D-CMP/41138/2026	ABDUL JABBAR	ASISH MISHRA	
	CMP/ /	MP		1634/2026
96	D-CMP/41145/2026	SARAT KUMAR MISHRA	AKHAYA KUMAR MISRA	
	CMP/ /	MP		1635/2026
97	D-CMP/41200/2026	M/S. TRUCK OWNERS ASSOCIATION PARADEEP KUMAR MISHRA	DEBAR KARMAR MISHRA	
	CMP/ /	MP		1636/2026
98	D-CMP/41201/2026	MINATI KARMAKAR	PRAFULLA CHANDRA ACHARYA	
	CMP/ /	MP		1637/2026
99	D-CMP/41206/2026	DILLIP KUMAR PANDA	ABINASH ROUTRAY	
	CMP/ /	MP		1638/2026
100	D-CMP/41210/2026	SABITRI BARIK	MAHESWAR MOHANTY	
	CMP/ /	MP		1639/2026
101	D-CMP/41219/2026	DURGESH NANDINI SAHOO	MAHESWAR MOHANTY	
	CMP/ /	MP		1640/2026
102	D-MACA/41034/2026	P. SUSILA DORA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1952/2026
103	D-MACA/41034/2026	P. SUSILA DORA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1953/2026
104	D-MACA/888/2014	SK.YUNUS	M/S.KAPILA CH.NAYAK	
	MACA/888/2014	MP		1954/2026
105	D-MACA/888/2014	SK.YUNUS	M/S.KAPILA CH.NAYAK	
	MACA/888/2014	MP		1955/2026
106	D-MACA/888/2014	SK.YUNUS	M/S.KAPILA CH.NAYAK	
	MACA/888/2014	MP		1956/2026
107	D-MACA/39453/2026	SR. D.M., ORIENTAL INSURANCE CO.LTD., PRADEEP KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1957/2026
108	D-MACA/25869/2025	PUSPALATA DAS	PRADEEP KUMAR MISHRA	
	MACA/790/2025	MP		1958/2026
109	D-MACA/38313/2026	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., PRADEEP KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1959/2026
110	D-MACA/41095/2026	NATIONAL INSURANCE CO. LTD, SAMBAPRADEEP KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1960/2026
111	D-MACA/41095/2026	NATIONAL INSURANCE CO. LTD, SAMBAPRADEEP KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1961/2026
112	D-MACA/41099/2026	NATIONAL INSURANCE CO. LTD., SAMABPRABANTHU KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1962/2026
113	D-MACA/41099/2026	NATIONAL INSURANCE CO. LTD., SAMABPRABANTHU KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1963/2026
114	D-MACA/41101/2026	NATIONAL INSURANCE CO. LTD., SAMABPRABANTHU KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1964/2026
115	D-MACA/41101/2026	NATIONAL INSURANCE CO. LTD., SAMABPRABANTHU KUMAR MAHALI	PRABANTHU KUMAR MAHALI	
	MACA/ /	MP		1965/2026
116	D-MACA/965/2023	AKASH KUMAR SWAIN		
	MACA/965/2023	MP		1966/2026
117	D-MACA/41040/2026	MAGA SWAIN	SAMBHRAM DAS	
	MACA/ /	MP		1967/2026
118	D-MACA/41181/2026	SABITARANI PANDA	DEBASISH PATNAIK	
	MACA/ /	MP		1968/2026
119	D-MACA/41185/2026	RAMESH CHANDRA SETHY	DEBASISH PATNAIK	
	MACA/ /	MP		1969/2026
120	D-MACA/41185/2026	RAMESH CHANDRA SETHY	DEBASISH PATNAIK	
	MACA/ /	MP		1970/2026

121	D-MACA/41040/2026 MACA/ /	MAGA SWAIN MP	SAMBHRAM DAS	1971/2026
122	D-MACA/40644/2026 MACA/ /	M/S UNITED INDIA INSURANCE CO. LIMITED MP	SANTOSH KUMAR MOHANTY	1972/2026
123	D-MACA/19099/2026 MACA/ /	D.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., MP	NEELAM BARIK	1973/2026
124	D-MACA/38491/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., MP	CHOTARANJAN DEO	1974/2026
125	D-MACA/38493/2026 MACA/ /	NATIONAL INSURANCE COMPANY LTD., MP	CHOTARANJAN DEO	1975/2026
126	D-MACA/41254/2026 MACA/ /	LEGAL MANAGER, M/S. LIBERTY GENERAL INSURANCE COMPANY LTD. MP	ADARSH KUMAR	1976/2026
127	D-MACA/41256/2026 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	ADARSH KUMAR	1977/2026
128	D-MACA/41263/2026 MACA/ /	M/S. LIBERTY GENERAL INSURANCE COMPANY LTD. MP	ADARSH KUMAR	1978/2026
129	D-CRLA/908/2022 CRLA/908/2022	RAKESH PARIDA MP	RAMESH CHANDRA SWAIN, M/S SANJIT MISHRA, R.S. SAMAL, S.R.S.	2272/2026
130	D-CRLA/26430/2026 CRLA/ /	JHUN MURMU MP	KRUSHNA CHANDRA MOHANTY	2273/2026
131	D-CRLA/26430/2026 CRLA/ /	JHUN MURMU MP	KRUSHNA CHANDRA MOHANTY	2274/2026
132	D-CRLA/26459/2026 CRLA/ /	RAKESH JENA@KALIA MP	BIKRAM CHANDRA GHADAI	2275/2026
133	D-CRLA/26459/2026 CRLA/ /	RAKESH JENA@KALIA MP	BIKRAM CHANDRA GHADAI	2276/2026
134	D-CRLA/26459/2026 CRLA/ /	RAKESH JENA@KALIA MP	BIKRAM CHANDRA GHADAI	2277/2026
135	D-CRLA/338/2022 CRLA/338/2022	SAMBIT HARICHANDAN@AKASH RANJAN MP	DEBASNAN DAS	2278/2026
136	D-CRLA/24633/2026 CRLA/ /	PINTU @ FATE KHAMARI MP	DEBASNAN DAS	2279/2026
137	D-CRLA/24633/2026 CRLA/ /	PINTU @ FATE KHAMARI MP	DEBASNAN DAS	2280/2026
138	D-CRLA/24633/2026 CRLA/ /	PINTU @ FATE KHAMARI MP	DEBASNAN DAS	2281/2026
139	D-CRLA/25158/2026 CRLA/780/2026	SARADAKANTA MOHANTY MP	DEBASNAN DAS	2282/2026
140	D-CRLA/26575/2026 CRLA/ /	HEMANTA @ RAJ KUMAR PATRA MP	MANAS KUMAR CHAND	2283/2026
141	D-CRLA/448/2022 CRLA/448/2022	KANAI LAL SARDAR@KANHEILAL SARDAR MP	RAJENDRA NARAYAN ROUT, MR.PITAMBAR ACHARYA (SR.ADV.)	2284/2026
142	D-CRLA/26586/2026 CRLA/ /	SK. HASIM BOX@SK. HASIM BUX MP	DUSHMANTA SAHOO	2285/2026
143	D-CRLA/26586/2026 CRLA/ /	SK. HASIM BOX@SK. HASIM BUX MP	DUSHMANTA SAHOO	2286/2026
144	D-CRLA/296/2022 CRLA/296/2022	HILU@SRABANA KUMAR NAIK@SRABANA KUMAR NAIK MP	DEBASNAN DAS	2287/2026
145	D-CRLA/296/2022 CRLA/296/2022	HILU@SRABANA KUMAR NAIK@SRABANA KUMAR NAIK MP	DEBASNAN DAS	2288/2026
146	D-CRLA/16259/2026 CRLA/ /	RAMESH DAS MP	AMLAN SHAKTI PAUL	2289/2026
147	D-CRLMC/12783/2026 CRLMC/1481/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO MP		2358/2026
148	D-CRLMC/14807/2026 CRLMC/1709/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO MP		2359/2026
149	D-CRLMC/14808/2026 CRLMC/1711/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO MP		2360/2026
150	D-CRLMC/14806/2026 CRLMC/1707/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO MP		2361/2026
151	D-CRLMC/14803/2026 CRLMC/1791/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO MP		2362/2026
152	D-CRLMC/13951/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		

	CRLMC/2017/2026	MP		2364/2026
153	D-CRLMC/14527/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		
	CRLMC/2020/2026	MP		2365/2026
154	D-CRLMC/13953/2026	PRASANNA SAHOO@PRASANNA KUMAR SAHOO		
	CRLMC/2004/2026	MP		2366/2026
155	D-CRLMC/14525/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		
	CRLMC/2018/2026	MP		2367/2026
156	D-CRLMC/14529/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		
	CRLMC/2025/2026	MP		2368/2026
157	D-CRLMC/14528/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		
	CRLMC/2022/2026	MP		2369/2026
158	D-CRLMC/14526/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		
	CRLMC/2135/2026	MP		2370/2026
159	D-CRLMC/16292/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		
	CRLMC/2137/2026	MP		2371/2026
160	D-CRLMC/13952/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO		
	CRLMC/2148/2026	MP		2372/2026
161	D-CRLMC/26446/2026	SHRADDHA KHETAN	SATYABRATA MOHANTY (1)	
	CRLMC/3081/2026	MP		2373/2026
162	D-CRLMC/26442/2026	NARENDRA BADAJENA	SIDDHANT SARANGI	
	CRLMC/ /	MP		2374/2026
163	D-CRLMC/24130/2026	TRINATH DALAI	PRAKASH KUMAR SAMAL	
	CRLMC/2896/2026	MP		2375/2026
164	D-CRLMC/22134/2026	SATYABRATA SAHU@SATYA SAHU		
	CRLMC/2445/2026	MP		2376/2026
165	D-CRLMC/22141/2026	SATYA SAHU@SATYABRATA SAHU		
	CRLMC/2452/2026	MP		2377/2026
166	D-CRLMC/26496/2026	SUNIL KUMAR SAHU	SK. ZAFARULLA	
	CRLMC/ /	MP		2378/2026
167	D-CRLMC/26522/2026	ARJUN PANI	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2379/2026
168	D-CRLMC/35007/2025	SISHUPAL PASAYAT	RABINDRA NATH PRUSTY	
	CRLMC/3072/2026	MP		2380/2026
169	D-CRLMC/26527/2026	RAJENDRA PRASAD DASH	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		2381/2026
170	D-CRLMC/26536/2026	SANATAN NAYAK	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		2382/2026
171	D-CRLMC/26538/2026	ANANTA SENAPATI @ LULU	GOLAK BIHARI JENA	
	CRLMC/ /	MP		2383/2026
172	D-CRLMC/26550/2026	JAGAN SAHOO @ JAGAN	GYANA RANJAN DHAL	
	CRLMC/ /	MP		2384/2026
173	D-CRLMC/10256/2026	BAIKUNTHANATH PARIDA	PRASHANTA KUMAR DAS	
	CRLMC/1205/2026	MP		2385/2026
174	D-CRLMC/12084/2026	M/S GLF INFRATECH PVT. LTD., BBSR	SOUMYA MISHRA	
	CRLMC/1425/2026	MP		2386/2026
175	D-CRLMC/26545/2026	SUDHIR PATNAIK	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		2387/2026
176	D-CRLMC/26546/2026	DEBASISH BEHERA	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		2388/2026
177	D-CRLMC/26327/2026	WILLIAM HENEJ	RAKESH KUMAR DAS	
	CRLMC/3053/2026	MP		2389/2026
178	D-CRLMC/26565/2026	SANTOSH KUMAR TRIPATHY	NIRANJAN MAHARANA	
	CRLMC/ /	MP		2390/2026
179	D-CRLMC/26594/2026	DEBASIS JENA	RANI ROUT	
	CRLMC/ /	MP		2391/2026
180	D-CRLMC/26594/2026	DEBASIS JENA	RANI ROUT	
	CRLMC/ /	MP		2392/2026
181	D-CRLMC/26603/2026	DEBENDRA NATH PRADHAN	RABI NARAYAN MOHANTY	
	CRLMC/ /	MP		2393/2026
182	D-CRLMC/26606/2026	PRADEEP MISHRA	RAJNISH KUMAR KALAWATIA	
	CRLMC/ /	MP		2394/2026
183	D-CRLMC/26615/2026	SRIKANTA SAHU	JITENDRA SAMANTARAY	
	CRLMC/ /	MP		2395/2026

184	D-WA/41015/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2761/2026
185	D-WA/41015/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS, AGA	2762/2026
186	D-WA/41017/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,AGA	2763/2026
187	D-WA/41017/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,AGA	2764/2026
188	D-WA/41039/2026 WA/ /	KANDURI CHARAN SETHI MP	MANAS PATI	2765/2026
189	D-WA/33483/2026 WA/1031/2026	SATYA SEKHAR RATH MP	SAMIR KUMAR MISHRA, SR.ADV.	2766/2026
190	D-WA/41178/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2767/2026
191	D-WA/41178/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2768/2026
192	D-WP(C)/37594/2026 WP(C)/26283/2026	SWARUP KUMAR KAR MP	DEBASISH SAMAL	16904/2026
193	D-WP(C)/39668/2026 WP(C)/27225/2026	TAN BINH CO. LTD., JAGATSINGHPUR MP	SOUMYA JYOTI BISWAL	16905/2026
194	D-WP(C)/37348/2025 WP(C)/26106/2025	DR.DEBABRATA RATH MP	SATYA RANJAN PATI	16906/2026
195	D-WP(C)/39786/2026 WP(C)/27797/2026	GANESH RAM PANDA MP	PRASANTA KUMAR JOSHI	16907/2026
196	D-WP(C)/39786/2026 WP(C)/27797/2026	GANESH RAM PANDA MP	PRASANTA KUMAR JOSHI	16908/2026
197	D-WP(C)/36641/2026 WP(C)/26422/2026	SITOSH KUMAR PANIGRAHI MP	PRASANTA KUMAR JOSHI	16909/2026
198	D-WP(C)/26782/2026 WP(C)/18367/2026	MANOJ PATEL MP	RAJJEET ROY	16910/2026
199	D-WP(C)/22376/2026 WP(C)/15368/2026	ASHIS KUMAR SAHOO MP	SAILAZA NANDAN DAS	16911/2026
200	D-WP(C)/39557/2023 WP(C)/39557/2023	GOBINDA CHANDRA NAYAK MP	NEELAKANTHA PANDA	16912/2026
201	D-WP(C)/3602/2026 WP(C)/3925/2026	ASHIS KUMAR PRUSTY MP		16913/2026
202	D-WP(C)/20928/2026 WP(C)/16393/2026	MOTILAL PATEL MP	SAGARIKA SAHOO	16914/2026
203	D-WP(C)/41443/2024 WP(C)/25390/2024	RAMESH CHANDRA JENA MP	MADHUMITA PANDA	16915/2026
204	D-WP(C)/41425/2024 WP(C)/25936/2024	SATRUGHAN JENA MP	MADHUMITA PANDA	16916/2026
205	D-WP(C)/34828/2026 WP(C)/24006/2026	M/S. BAVYA HEALTH SERVICES PVT. LTD, MP	SANKAR KUMAR DASH	16917/2026
206	D-WP(C)/41042/2026 WP(C)/ /	M/S.NARAYAN MEDICIAL STORE AT -DHHS, MP	SAUNDYAN MOHANTY	16918/2026
207	D-WP(C)/13664/2026 WP(C)/10654/2026	SISIR KUMAR SABAT MP		16919/2026
208	D-WP(C)/39786/2026 WP(C)/27797/2026	GANESH RAM PANDA MP	PRASANTA KUMAR JOSHI	16920/2026
209	D-WP(C)/41061/2026 WP(C)/ /	PRADIPTA KUMAR PANDA MP	BISWABIHARI MOHANTY	16921/2026
210	D-WP(C)/41065/2026 WP(C)/ /	SARASADA PRIMARY AGRICULTURAL CO-OP MP	CHAKRABARTY SOCIETY LTD., BHADRAK	16922/2026
211	D-WP(C)/41072/2026 WP(C)/28180/2026	DR.BICHITRA RANJAN PANDA MP	DAYANIDHI MISHRA	16923/2026
212	D-WP(C)/41079/2026 WP(C)/28228/2026	MADHUMITA MISHRA MP	SIDHARTHA MISHRA	16924/2026
213	D-WP(C)/4712/2026 WP(C)/3911/2026	GUNJAN KUMAR JOSHI MP	RANJAN KUMAR ROUT	16925/2026
214	D-WP(C)/41081/2026 WP(C)/ /	SAMEER KURASHI MP	BIKRAM CHANDRA GHADEI	16926/2026
215	D-WP(C)/23761/2026	DANDAPANI SWAIN	SAIBRATA RATH	

	WP(C)/16416/2026	MP		16927/2026
216	D-WP(C)/42576/2025	SANTOSHI MOHAPATRA	SIDDHANT SARANGI	
	WP(C)/29495/2025	MP		16928/2026
217	D-WP(C)/41085/2026	DUKHABANDHU NAIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		16929/2026
218	D-WP(C)/41094/2026	JANMEJAYA LENKA	SATYA RANJAN PATI	
	WP(C)/ /	MP		16930/2026
219	D-WP(C)/41051/2026	AADYA MISHRA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		16931/2026
220	D-WP(C)/41104/2026	SUBHAM KUMAR SAHOO	SANJIBANI MISHRA	
	WP(C)/ /	MP		16932/2026
221	D-WP(C)/41110/2026	MAA TARINI SHG, DALAGAON, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16933/2026
222	D-WP(C)/41109/2026	MAA CHANDRASINI SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16934/2026
223	D-WP(C)/14840/2026	RATAIKANTA SAMANTARAY		
	WP(C)/11589/2026	MP		16935/2026
224	D-WP(C)/41115/2026	MAA SARASWATI SHG, KHAIRAKUNI, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16936/2026
225	D-WP(C)/41118/2026	BHIMASEN SAMAL	BISWOJEET LENKA	
	WP(C)/28222/2026	MP		16937/2026
226	D-WP(C)/12428/2025	SANGRAM KESHARI BEHERA	AMITAV DAS	
	WP(C)/9143/2025	MP		16938/2026
227	D-WP(C)/12428/2025	SANGRAM KESHARI BEHERA	AMITAV DAS	
	WP(C)/9143/2025	MP		16939/2026
228	D-WP(C)/41117/2026	LABANYA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		16940/2026
229	D-WP(C)/41137/2026	GANESH CHANDRA SAHOO	PRAKASH KUMAR MISHRA	
	WP(C)/ /	MP		16941/2026
230	D-WP(C)/41149/2026	MD.ASFAR ALAM	AMLAN MISHRA	
	WP(C)/ /	MP		16942/2026
231	D-WP(C)/41150/2026	OSHA BEHERA	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		16943/2026
232	D-WP(C)/41151/2026	SURENDRA NATH SAHOO	BIKRAM KESHARI MOHANTY	
	WP(C)/ /	MP		16944/2026
233	D-WP(C)/41119/2026	RABILATA PALLAI	GHANASHYAM MUDULI	
	WP(C)/ /	MP		16945/2026
234	D-WP(C)/41156/2026	SAROJINI RANA	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		16946/2026
235	D-WP(C)/41139/2026	GHASI SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		16947/2026
236	D-WP(C)/41158/2026	DHANESWAR NAYAK	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		16948/2026
237	D-WP(C)/20894/2017	BIJAY KU.SAHU		
	WP(C)/20894/2017	MP		16949/2026
238	D-WP(C)/41161/2026	BIJAY KUMAR MAHAPATRA	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		16950/2026
239	D-WP(C)/12367/2010	KANCHAN PRADHAN		
	WP(C)/12367/2010	MP		16951/2026
240	D-WP(C)/41162/2026	DR. JAGANNATH NAIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		16952/2026
241	D-WP(C)/41140/2026	NABIN SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		16953/2026
242	D-WP(C)/41165/2026	JAGESWARI NANDA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		16954/2026
243	D-WP(C)/41166/2026	LAXMIPRIYA MAHAPATRA	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		16955/2026
244	D-WP(C)/41167/2026	DR. SAUBHAGYA KUMAR MAHALIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		16956/2026
245	D-WP(C)/41123/2026	RAMESH SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		16957/2026
246	D-WP(C)/41169/2026	DR. ASHOK KUMAR BEHERA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		16958/2026

247	D-WP(C)/41168/2026 WP(C)/ /	FARIDA JAMIL MP	BIJAY KUMAR MOHANTY	16959/2026
248	D-WP(C)/41170/2026 WP(C)/ /	M/S.SUBASH CHANDRA PASUPALAK, GANJAM MP	PRANAYA KISHORE HARICHANDAN	16960/2026
249	D-WP(C)/41124/2026 WP(C)/ /	SURESH SABAR MP	SOUBHAGYA KUMAR DASH	16961/2026
250	D-WP(C)/41171/2026 WP(C)/ /	DR. SURATHA MAHANANDA MP	KRISHNA CHANDRA SAHU	16962/2026
251	D-WP(C)/41141/2026 WP(C)/ /	MAYEN MEDHI @ MAYEN MEDI MP	SOUBHAGYA KUMAR DASH	16963/2026
252	D-WP(C)/41175/2026 WP(C)/ /	UMESH CHANDRA NAIK MP	MANOJ KUMAR MOHANTY	16964/2026
253	D-WP(C)/41174/2026 WP(C)/ /	M/S.SABAT AGENCIES, GANJAM MP	PRANAYA KISHORE HARICHANDAN	16965/2026
254	D-WP(C)/41143/2026 WP(C)/ /	ORALU SABAR MP	SOUBHAGYA KUMAR DASH	16966/2026
255	D-WP(C)/10765/2026 WP(C)/8418/2026	NAJMA KHANAM MP		16967/2026
256	D-WP(C)/41125/2026 WP(C)/ /	DABEDA SABAR MP	SOUBHAGYA KUMAR DASH	16968/2026
257	D-WP(C)/41177/2026 WP(C)/ /	DEBABRATA MOHANTY MP	SAIBRATA RATH	16969/2026
258	D-WP(C)/10765/2026 WP(C)/8418/2026	NAJMA KHANAM MP		16970/2026
259	D-WP(C)/10765/2026 WP(C)/8418/2026	NAJMA KHANAM MP		16971/2026
260	D-WP(C)/41183/2026 WP(C)/ /	M/S.SIS LTD., BIHAR MP	ANAND PRAKASH DASH	16972/2026
261	D-WP(C)/41186/2026 WP(C)/ /	DASARATHA PRADHAN MP	KAPILA CHARAN NAYAK	16973/2026
262	D-WP(C)/33934/2026 WP(C)/24484/2026	M/S CARE SECURITY @ ALLIED SERVICES, MP	DEBASHISH CHANDRA NAYAK	16974/2026
263	D-WP(C)/41144/2026 WP(C)/ /	SURESH CHANDRA CHOUDHURY MP	DHANANJAYA MUND	16975/2026
264	D-WP(C)/41197/2026 WP(C)/ /	DASARATHA PRADHAN MP	KAPILA CHARAN NAYAK	16976/2026
265	D-WP(C)/41198/2026 WP(C)/ /	RAJENDRA KALSAI MP	MANOJ KUMAR MOHANTY	16977/2026
266	D-WP(C)/33919/2026 WP(C)/23746/2026	MANAGING COMMITTEE LATHIPADA HIGH SCHOOL, LATHIPADA, GANJAM MP		16978/2026
267	D-WP(C)/41147/2026 WP(C)/ /	M/S KRSNA MINERALS MP	MANAS RANJAN BAUG	16979/2026
268	D-WP(C)/19165/2022 WP(C)/19165/2022	DR. DEBASHISH DASH MP	AMAR KUMAR MOHANTY	16980/2026
269	D-WP(C)/41222/2026 WP(C)/ /	JATINDRA KUMAR ROUT MP	JNYANANANDA PANDA	16981/2026
270	D-WP(C)/41227/2026 WP(C)/ /	SITANSU SENAPATI MP	SAMARENDRA MOHANTY	16982/2026
271	D-WP(C)/41229/2026 WP(C)/ /	UDAYANARAYAN PANIGRAHI MP	SUDARSAN BEHERA	16983/2026
272	D-WP(C)/41187/2026 WP(C)/ /	BIJAY MAHARATHA MP	MANORANJAN DAS	16984/2026
273	D-WP(C)/41233/2026 WP(C)/ /	MASTER EDUCATIONAL AND CHARITABLE TRUST, GANJAM MP	SOURASTI DAS	16985/2026
274	D-WP(C)/41234/2026 WP(C)/ /	BIMALA BEHERA MP	JAGANNATH BHUYAN	16986/2026
275	D-WP(C)/41236/2026 WP(C)/ /	SUNA SING MP	KRUSHNA CHANDRA RATH	16987/2026
276	D-WP(C)/41189/2026 WP(C)/ /	SAROJ KUMAR PARIDA MP	MANORANJAN DAS	16988/2026
277	D-WP(C)/41238/2026 WP(C)/ /	M/S VIRAJ STEEL AND ENERGY PVT.LTD., KANAKAPUR MP	KANAKA PANDA GURU	16989/2026
278	D-WP(C)/41242/2026	UPENDRA BEHERA	KRUSHNA CHANDRA RATH	

	WP(C)/ /	MP		16990/2026
279	D-WP(C)/41243/2026	PRATIK KUMAR SAHOO	SHANTI PRAKASH MOHANTY	
	WP(C)/ /	MP		16991/2026
280	D-WP(C)/41257/2026	M/S.KARAN SINGH SECURITY AGENCY PV	VITENDRA BHABANESWAR	
	WP(C)/ /	MP		16992/2026
281	D-WP(C)/19184/2026	RAJESWARI HATI		
	WP(C)/13641/2026	MP		16993/2026
282	D-WP(C)/37233/2026	SANDHYARANI DAS		
	WP(C)/25985/2026	MP		16994/2026
283	D-WP(C)/41268/2026	JAYASHREE DAS	SURENDRA KUMAR GARTIA	
	WP(C)/ /	MP		16995/2026
284	D-WP(C)/49101/2025	BHIKARI JENA	RANJAN KUMAR NAYAK	
	WP(C)/34311/2025	MP		16996/2026
285	D-WP(C)/34183/2026	PRASANNA KUMAR PATTANAYAK		
	WP(C)/24326/2026	MP		16997/2026
286	D-WP(C)/51961/2025	AKHANDALAMANI DISTRIBUTOR, KHORDHA	AKHUNASISH CHAKRABORTY	
	WP(C)/36157/2025	MP		16998/2026
287	D-WP(C)/41278/2026	BHUMISUTA DANDASANA	SURENDRA KUMAR GARTIA	
	WP(C)/ /	MP		16999/2026
288	D-WP(C)/41190/2026	KHUKA @ ASHOK RANASINGH	MANORANJAN DAS	
	WP(C)/ /	MP		17000/2026
289	D-WP(C)/39493/2024	KARTIK CHANDRA DAS	SUBHADUTTA ROURAY	
	WP(C)/23277/2024	MP		17001/2026
290	D-WP(C)/41283/2026	MAA BHABANI SHG, SUBARNAPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17002/2026
291	D-WP(C)/41286/2026	KAMALINI MOHANTY	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		17003/2026
292	D-WP(C)/41231/2026	MANORANJAN SAHOO	BIBHUTI BHUSAN MAHAPATRA	
	WP(C)/ /	MP		17004/2026
293	D-WP(C)/41290/2026	MAALAXMI SHAKTIDAL SHG, SUBARNAPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17005/2026
294	D-WP(C)/41293/2026	SANTOSH KUMAR JENA	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		17006/2026
295	D-WP(C)/41294/2026	GANGADHAR MOHAPATRA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		17007/2026
296	D-WP(C)/41295/2026	MAA SUBHALAXMI SHG, SUBARNAPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17008/2026
297	D-WP(C)/41248/2026	KALANDI ROUT @ KALANDI CHARAN RO	SATYANARAYAN MISHRA	
	WP(C)/ /	MP		17009/2026
298	D-WP(C)/41296/2026	M/S.CITY SALES CORPORATION, BHUBANESWAR	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		17010/2026
299	D-WP(C)/41298/2026	JAYANTI MAHAPATRA	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		17011/2026
300	D-WP(C)/41300/2026	APARNA SHG, SUBARNAPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17012/2026
301	D-WP(C)/41302/2026	M/S.MIND MART, BHUBANESWAR	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		17013/2026
302	D-WP(C)/41303/2026	RABI NARAYAN JENA	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		17014/2026
303	D-WP(C)/41304/2026	RAIBARI BHUYAN	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		17015/2026
304	D-WP(C)/41305/2026	MAA BIRAJA WSHG, SUBARNAPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17016/2026
305	D-WP(C)/41311/2026	KULAMANI NAYAK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		17017/2026
306	D-WP(C)/41309/2026	OM SHIVA SHAKTI WSHG, SUBARNAPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17018/2026